

Minutes of Exim Facilitation Committee (EFC) meeting No. 11/AM24 dated 22.02.2024 for Import of Restricted Items

Meeting No. 11/AM24 of Exim Facilitation Committee (EFC) was held on 22.02.2024 at 3.00 PM in Room No. 12, Vanijya Bhawan, New Delhi under the chairmanship of Shri SBS Reddy, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Md. Moin Afaque, Dy. DGFT, DGFT
- (ii) Shri Gaurav Kumar, Technical Officer, DRDO
- (iii) Shri Manoj Kr. Khandelwal, ACF(SU), MoEF&CC (SU div.)
- (iv) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (v) Shri Dheeraj Kumar Meena, US, DPIIT (LEI)
- (vi) Dr. Puneet Ranjan, Livestock Officer, DAHD
- (vii) Shri R.K. Jaiswal, Development Officer, MHI
- (viii) Shri S.K. Jain, Consultant, DPIIT
- (ix) Shri Sudhansu Sekhar Mishra, M/o Fisheries
- (x) Shri O.P. Sharma, Consultant, D/o C&PC

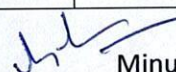
3. Total number of cases considered in the meeting was **344**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **150** cases have been approved, **10** cases have been rejected, **27** cases have been closed and **157** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee.

4. The details for the approved cases will follow:

Part 1 D/o DAH&D					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
1.	FORTUNE ASSOCIATES HQRXIMLAPPLY00001642AM24	1.9.2023	10 Pcs. Llama	01061300	Comments sought from DAH&D on 4.9.2023. DAH&D vide email dated 18.10.2023 has sought information from the

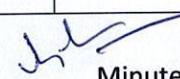
					firm. The committee decided to close the application as no reply was received from the applicant.
2.	Nuvero Bioscience LLP HQRXIMLAPPLY00002201AM24	21.10.2023	9001 Nos. AARDEMA MOONDANCE- ET, PEAK FRISKET -ET etc.	05111000	Comments sought from DAH&D on 25.10.2023 DAH&D informed the committee that the case is under examination with them.
3.	INDIAN INSTITUTE OF TECHNOLOGY KANPUR HQRXIMLAPPLY00002215AM24	23.10.2023	2 Nos. of mice strain C57BL/6	01061900	Comments sought from DAH&D on 25.10.2023. DAH&D informed the committee that the case is under examination with them
4.	DASHMESH STUD FARM HQRXIMLAPPLY00002279AM24	27.10.2023	08 Nos. of Horses	012100	Comments received from DAH&D vide OM dated 09.02.2024. The committee noted that the end-use of the said imports is 'Trading'. Accordingly, the committee decided to reject the application.
5.	DABWALI TRANSPORT COMPANY LIMITED HQRXIMLAPPLY00002465AM24	9.11.2023	578 Nos. Gir Cattle-Female Gir Cows, Gir Cattle Semen Etc.	01022110	Recommended by DAH&D vide OM dated 14.02.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 14.02.2023.
6.	INDIAN INSTITUTE OF TECHNOLOGY KANPUR HQRXIMLAPPLY00002471AM24	10.11.2023	200 Nos. of Mice	01061900	Recommended by DAH&D vide OM dated 24.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 24.01.2023.
7.	Simran Makandar HQRXIMLAPPLY00002650AM24	22.11.2023	2 Nos. of CAT	01061900	Recommended by DAH&D vide OM dated 09.02.2024. The committee decided to approve the

					case subject to the conditions mentioned in the DAH&D OM dated 09.02.2023.
8.	Aryendra Virendra Shastri HQRXIMLAPPLY00002735AM24	25.11.2023	1 No. of DOG	01061900	Recommended by DAH&D vide OM dated 24.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 24.01.2024 and subject to submission of required documents.
9.	Binapani Mukherjee HQRXIMLAPPLY00002783AM24	29.11.2023	1 No. of Dog	01061900	Comments sought from DAH&D on 29.11.2023 The committee decided to close the application as no reply was received from the applicant.
10.	SVETLANA SHPAK HQRXIMLAPPLY00002856AM24	04.12.2023	1 No. of CAT	01061900	Recommended by DAH&D vide OM dated 24.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 24.01.2024
11.	B.L. KAMDHENU FARMS LIMITED HQRXIMLAPPLY00002848AM24	02.12.2023	25000 No. Bovine Semen , Frozen Embryos	05111000, 05119999	Comments sought from DAH&D on 4.12.2023 DAH&D informed the committee that the case is under examination with them.
12.	PROGRESSIVE DAIRY FARMERS ASSOCIATION HQRXIMLAPPLY00002882AM24	05.12.2023	150000 Units of Bovine Semen	05111000	Comments sought from DAH&D on 06.12.2023 DAH&D informed the committee that the case is under examination with them
13.	INDIAN INSTITUTE OF SCIENCE EDUCATION AND RESEARCH PUNE HQRXIMLAPPLY00002907AM24	05.12.2023	500 Nos. Frozen sperm and embryos of Laboratory mice	01012990	Comments sought from DAH&D on 06.12.2023 DAH&D informed the committee that the case is under examination with them
14.	Melika Panahi	11.12.2023	01 No. of Rabbit	1061900	Recommended by DAH&D vide OM dated



	HQRXIMLAPPLY00002985AM24				24.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 24.01.2024
15.	Shashank Kumaravelu HQRXIMLAPPLY00003066AM24	14.12.2023	1 No. of DOG	1061900	Comments sought from DAH&D on 15.12.2023
16.	ABDUL ABID CHIRALAKANDY HQRXIMLAPPLY00003098AM24	19.12.2023	1 No. CAT	1061900	Recommended by DAH&D vide OM dated 24.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 24.01.2024
17.	SUVIR SHARMA HQRXIMLAPPLY00003246AM24	26.12.2023	2000 Nos. Frozen Bovine Sexed Semen Gir	5111000	Comments sought from DAH&D on 27.12.2023 DAH&D informed the committee that the case is under examination with them
18.	DELTA EXIM SERVICES HQRXIMLAPPLY00003294AM24	28.12.2023	10 pairs of Alpaca Vicugnapiacos (Domestic animal non-cites listed)	1061300	DAH&D vide OM dated 19.01.2024 has not recommended. Accordingly, the committee decided to reject the case as per comments received from DAH&D vide OM dated 19.01.2024.
19.	Genev Fernandes HQRXIMLAPPLY00003324AM24	29.12.2023	2 Nos. of CAT	1061900	Recommended for 1 No. by DAH&D vide OM dated 08.02.2024. The committee decided to approve the case for 01 No. of Cat subject to the conditions mentioned in the DAH&D OM dated 08.02.2024
20.	RAVALI BARIGELA HQRXIMLAPPLY00003342AM24	01.01.2024	1 No. DOG	01029090,	Recommended by DAH&D vide OM dated 24.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 24.01.2024 and subject to submission of required documents.
21.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY00003368AM24	03.01.2024	288568 NOS BOVINE SEMEN	5111000	Comments sought from DAH&D on 03.01.2024 DAH&D informed the committee that the

					case is under examination with them
22.	Baljeet Singh HQRXIMLAPPLY00003495AM24	11.01.2024	1 DOG	No. 1061900	Recommended by DAH&D vide OM dated 24.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 24.01.2024 and subject to submission of required documents.
23.	YASH GARG HQRXIMLAPPLY00003491AM24	11.01.2024	2 CAT	Nos. 1061900	The committee decided to approve the case on ex-post facto basis.
24.	ZYDUS LIFESCIENCES LIMITED HQRXIMLAPPLY00003504AM24	11.01.2024	420 MICE	No. 1061900	Recommended by DAH&D vide OM dated 02.02.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 02.02.2024.
25.	Tarush Bhonsle HQRXIMLAPPLY00003534AM24	12.01.2024	1 CAT	NO 1029090	The committee decided to approve the case on ex-post facto basis.
26.	Nazila Nejati Korayem HQRXIMLAPPLY00003528AM24	12.01.2024	1 DOG	NO 1061900	The committee decided to approve the case on ex-post facto basis.
27.	SHREE SHARDA LIVE EXOTICS HQRXIMLAPPLY00003532AM24	12.01.2024	1000 Birds	NOS 1063900	DAH&D vide OM dated 09.02.2024 has not recommended. Accordingly, the committee decided to reject the case as per comments received from DAH&D vide OM dated 09.02.2024
28.	Nitika Kalpeshkumar Jariwala HQRXIMLAPPLY00003508AM24	12.01.2024	1 DOG	NO 1061900	Recommended by DAH&D vide OM dated 24.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 24.01.2024 and subject to submission of required documents.
29.	UMAR ALI HQRXIMLAPPLY00003546AM24	12.01.2024	9 RIDING HORSES	NOS 1012990	Recommended by DAH&D vide OM dated 02.02.2024. The committee decided to approve the case subject to the conditions mentioned



						in the DAH&D OM dated 02.02.2024.
30.	Sunpreet Sandhu HQRXIMLAPPLY00003545AM24	13.01.2024	1 DOG	NO	1019090	Recommended by DAH&D vide OM dated 24.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 24.01.2024 and subject to submission of required documents.
31.	AAMNA FIRDOUS HQRXIMLAPPLY00003544AM24	13.01.2024	1 DOG	NO	1061900	The committee decided to approve the case on ex-post facto basis.
32.	Shubhy Gupta HQRXIMLAPPLY00003540AM24	12.01.2024	1 DOG	NO	1061900	Comments sought from AH&D on 15.01.2024 DAH&D informed the committee that the case is under examination with them
33.	Pavleen Sidhu HQRXIMLAPPLY00003552AM24	14.01.2024	1 DOG	NO	1061900	The committee decided to approve the case on ex-post facto basis.
34.	Mariia Dovolnova HQRXIMLAPPLY00003557AM24	14.01.2024	1 DOG	NO	1039100	The committee decided to approve the case on ex-post facto basis.
35.	NATIONAL INSTITUTE OF IMMUNOLOGY HQRXIMLAPPLY00003556AM24	15.01.2024	5 MICE	NOS	1061900	Recommended by DAH&D vide OM dated 02.02.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 02.02.2024.
36.	NATIONAL INSTITUTE OF IMMUNOLOGY HQRXIMLAPPLY00003555AM24	15.01.2024	12 MICE	NOS	1061900	Recommended by DAH&D vide OM dated 02.02.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 02.02.2024.
37.	BIONEEDS INDIA PRIVATE LIMITED HQRXIMLAPPLY00003562AM24	15.01.2024	1 DOG	NO	1064990	Comments sought from AH&D on 15.01.2024
38.	Baljit dhillon HQRXIMLAPPLY00003570AM24	16.01.2024	1 DOG	NO	1013020	The committee decided to approve the case on ex-post facto basis.
39.	BIONEEDS INDIA PRIVATE LIMITED HQRXIMLAPPLY00003573AM24	16.01.2024	44 BEAGLE DOGS	NOS	1064990	Comments sought from AH&D on 17.01.2024 DAH&D informed the committee that the

					case is under examination with them	
40.	Kenil Thakkar HQRXIMLAPPLY00003594AM24	16.01.2024	1 DOG	NO	1061900	Recommended by DAH&D vide OM dated 24.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 24.01.2024 and subject to submission of required documents.
41.	Ankit Gupta HQRXIMLAPPLY00003590AM24	15.01.2024	1 DOG	NO	1061900	The committee decided to approve the case on ex-post facto basis.
42.	MANPREET KAUR HQRXIMLAPPLY00003591AM24	15.01.2024	1 CAT	NO	1061900	The committee decided to approve the case on ex-post facto basis.
43.	SHWETA ASHOK HEGDE HQRXIMLAPPLY00003592AM24	16.01.2024	1 DOG	NO	1061900	The committee decided to approve the case on ex-post facto basis.
44.	GURPREET SINGH HQRXIMLAPPLY00003628AM24	18.01.2024	1 DOG	NO	1061900	The committee decided to approve the case on ex-post facto basis.
45.	NATIONAL INSTITUTE OF IMMUNOLOGY HQRXIMLAPPLY00003625AM24	18.01.2024	20 Live Mice Male and 10 Female	NOS	1061900	Recommended by DAH&D vide OM dated 09.02.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 09.02.2024
46.	National Brain Research Centre HQRXIMLAPPLY00003644AM24	19.01.2024	35 Strain(16 male and 14 female and 5 N/A)	NOS	1069000	Recommended by DAH&D vide OM dated 09.02.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 09.02.2024
47.	STEP INN INTEGRATED FARM HQRXIMLAPPLY00003675AM24	22.01.2024	1 GOAT	NO	1042000	DAH&D vide OM dated 21.02.2024 has not recommended. Accordingly, the committee decided to reject the case as per comments received from DAH&D vide OM dated 21.02.2024.
48.	Hiba Mariyam HQRXIMLAPPLY00003669AM24	21.01.2024	1 CAT	NO	1061900	The committee decided to approve the case on ex-post facto basis.
49.	VEDITA SINGH HQRXIMLAPPLY00003651AM24	19.01.2024	1 DOG	NO	1061900	Recommended by DAH&D vide OM dated 08.02.2024. The committee decided to approve the

						case subject to the conditions mentioned in the DAH&D OM dated 08.02.2024 and subject to submission of required documents.
50.	Kanika Kamal HQRXIMLAPPLY00003652AM24	20.01.2024	1 DOG	NO	1061900	The committee decided to approve the case on ex-post facto basis.
51.	krishna kanth vangaru HQRXIMLAPPLY00003653AM24	20.01.2024	1 DOG	NO	1061900	Recommended by DAH&D vide OM dated 08.02.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 08.02.2024 and subject to submission of required documents.
52.	ANKIT SHUKLA HQRXIMLAPPLY00003679AM24	22.01.2024	1 DOG	NO	1061900	The committee decided to approve the case on ex-post facto basis.
53.	VIKTORIAA TOLMACHEVA HQRXIMLAPPLY00003684AM24	22.01.2024	1 DOG	NO	1061900	The committee decided to approve the case on ex-post facto basis.
54.	Himanshi Khatkar HQRXIMLAPPLY00003710AM24	23.01.2024	1 DOG	NO	1061900	Recommended by DAH&D vide OM dated 08.02.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 08.02.2024 and subject to submission of required documents.
55.	MEYNIEUX HQRXIMLAPPLY00003712AM24	02.01.2024	1 DOG	NO	1069000	The committee decided to approve the case on ex-post facto basis.
56.	RAVNEET BHALLA HQRXIMLAPPLY00003719AM24	24.01.2024	1 DOG	NO	1061900	Recommended by DAH&D vide OM dated 08.02.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 08.02.2024 and subject to submission of required documents.
57.	BIOLIVZ RESEARCH CENTER PRIVATE LIMITED HQRXIMLAPPLY00003731AM24	24.01.2024	32 Gottingen Mini pigs / Sus scrofa	NOS	1039100	Recommended by DAH&D vide OM dated 21.02.2024. The committee decided to approve the

			domestica		case subject to the conditions mentioned in the DAH&D OM dated 21.02.2024
58.	VEE AGROTECH FARM PRIVATE LIMITED HQRXIMLAPPLY00003734AM24	23.01.2024	300 Nos. Live Chickens (Poultry)	1059400	Comments sought from AH&D on 25.01.2024 DAH&D informed the committee that the case is under examination with them
59.	Josefine Doelker HQRXIMLAPPLY00003792AM24	29.01.2024	1 NO DOG	1069000	Recommended by DAH&D vide OM dated 09.02.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 09.02.2024 and subject to submission of required documents.
60.	Kamaldeep Kaur HQRXIMLAPPLY00003791AM24	29.01.2024	1 NO DOG	1069000	The committee decided to approve the case on ex-post facto basis.
61.	Himanshi Sharma HQRXIMLAPPLY00003740AM24	25.01.2024	1 NO DOG	1039100	The committee decided to approve the case on ex-post facto basis.
62.	Jaspreet kaur sahota HQRXIMLAPPLY00003760AM24	26.01.2024	1 NO CAT	1061900	The committee decided to approve the case on ex-post facto basis.
63.	Ashma Pratap Singh Kushwah HQRXIMLAPPLY00003761AM24	26.01.2024	1 NO DOG	1061900	The committee decided to approve the case on ex-post facto basis.
64.	MANDALIA HARSESH KANJI HQRXIMLAPPLY00003749AM24	25.01.2024	1 NO DOG	1061900	The committee decided to approve the case on ex-post facto basis.
65.	TCG LIFESCIENCES PRIVATE LIMITED HQRXIMLAPPLY00003805AM24	30.01.2024	500 NOS Mice / Rat / Golden Syrian (Male/Female) : 4- 40 Weeks	1069000	Comments sought from AH&D on 01.02.2024 DAH&D informed the committee that the case is under examination with them
66.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00003847AM24	31.01.2024	250 Nos. Rabbits Female, Rabbits male	1061400	Recommended by DAH&D vide OM dated 21.02.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 21.02.2024
67.	VAISHAKH THOLAN HQRXIMLAPPLY00003857AM24	01.02.2024	1 NO DOG	1061900	DAH&D vide OM dated 21.02.2024 has not recommended the case. Accordingly, the committee decided to

						reject the case as per comments received from DAH&D vide OM dated 21.02.2024.
68.	Kalpana Gudimetla HQRXIMLAPPLY00003860AM24	01.02.2024	1 DOG	NO	1061900	The committee decided to approve the case on ex-post facto basis.
69.	Viktoryia Liapiokhina HQRXIMLAPPLY00003862AM24	01.02.2024	1 DOG	NO	1061900	Recommended by DAH&D vide OM dated 21.02.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 21.02.2024 and subject to submission of required documents.
70.	Aishwarya Ashok HQRXIMLAPPLY00003898AM24	04.02.2024	1 DOG	NO	1061900	The committee decided to approve the case on ex-post facto basis.
71.	ARIFF HQRXIMLAPPLY00003893AM24	03.02.2024	1 DOG	NO	1061900	Recommended by DAH&D vide OM dated 21.02.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 21.02.2024 and subject to submission of required documents.
72.	Alizeh Shirazi HQRXIMLAPPLY00003901AM24	04.02.2024	1 DOG	NO	1061900	The committee decided to approve the case on ex-post facto basis.
73.	Akhila Sukumar HQRXIMLAPPLY00003917AM24	05.02.2024	1 DOG	NO	1064990	Recommended by DAH&D vide OM dated 21.02.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 21.02.2024 and subject to submission of required documents.
74.	Tahleen Rahman HQRXIMLAPPLY00003935AM24	06.02.2024	1 CAT	NO	1013020	Recommended by DAH&D vide OM dated 21.02.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 21.02.2024



75.	Aleesha Sharma HQRXIMLAPPLY00003977AM24	09.02.2024	1 DOG	NO	1061900	Recommended by DAH&D vide OM dated 21.02.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 21.02.2024 and subject to submission of required documents.
76.	Ekaterina Cheremisina HQRXIMLAPPLY00004008AM24	11.02.2024	1 DOG	NO	1039100	Comments sought from AH&D on 12.02.2024 DAH&D informed the committee that the case is under examination with them
77.	Arti Gulati HQRXIMLAPPLY00004002AM24	09.02.2024	1 DOG	NO	1061900	Recommended by DAH&D vide OM dated 21.02.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 21.02.2024 and subject to submission of required documents.
78.	Mrinalini Radhakrishnan HQRXIMLAPPLY00004000AM24	09.02.2024	1 DOG	NO	1061100	Recommended by DAH&D vide OM dated 21.02.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 21.02.2024 and subject to submission of required documents.
79.	RAKESH KUMAR SHARMA HQRXIMLAPPLY00004013AM24	12.02.2024	1 DOG	NO	1061900	DAH&D vide OM dated 21.02.2024 has not recommended the case. Accordingly, the committee decided to reject the case as per comments received from DAH&D vide OM dated 21.02.2024.
80.	Sheeja Prem Kumar HQRXIMLAPPLY00004021AM24	12.02.2024	1 CAT	NO	1061900	Recommended by DAH&D vide OM dated 21.02.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 21.02.2024
81.	Anna Galas	15.02.2024	1	NO	1039100	Recommended by DAH&D vide OM dated

	HQRXIMLAPPLY00004060AM24		CAT		21.02.2024. The committee decided to approve the case subject to the conditions mentioned in the DAH&D OM dated 21.02.2024.
Part 2	D/o AH&D and MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
82.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00003097AM24	16.12.2023	89 Nos. Long nosed Ratsnake (Rhynchophis boelengeri) (M:F:U:1:1:0), Brazilian smooth snake (Hydrodynastes gigas) (M:F:U:1:1:0) etc.	1062000	Recommended by DAH&D vide OM dated 20.12.2023 Recommended for 87 by MoEF&CC (WL) vide OM dated 21.12.2023. The committee decided to recommend the case for 87 Nos. of animals for the approval of competent authority.
83.	VIVO BIO TECH LIMITED HQRXIMLAPPLY00003079AM24	15.12.2023	120 Nos. MINI PIGS - MALE, MINI PIGS - FEMALE	1039100	Recommended by DAH&D vide OM dated 03.01.2024. Comments sought from MOEF(WL) on 18.12.2023 The committee decided to send reminder to the MOEF(WL). Reminder sent to the MoEF& (WL) on 15.02.2024. The committee decided to send reminder to the firm.
84.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00003117AM24	18.12.2023	480 Nos. Red Faced Spider Monkey (Ateles paniscus) (M:F:U:5:6:0) etc.	01061900, 01062000, 01063200, 01061100	Recommended by DAH&D vide OM dated 21.12.2023. Recommended for 354 by MoEF&CC (WL) vide OM dated 21.12.2023. The committee decided to recommend the case for 354 Nos. of animals for the approval of competent authority.
85.	EXOTIC WORLD FISH AQUARIUM	18.12.2023	120 Nos.	1063200	Comments sought from AH&D on

	AND PETS SHOP HQRXIMLAPPLY00003111AM24	3	ARA ARARAUNA BLUE AND GOLD MACAW, ARA CHLOPTERA RED AND GREEN MACAW etc.		19.12.2023 Comments sought from MoEF(WL) on 19.12.2023 The committee decided to send reminder to the MOEF(WL). MoEF&CC (WL) vide email dated 26.12.2023 has sought information from the firm. Reminder sent to the MoEF& (WL) on 15.02.2024. The committee decided to send reminder to the firm.
86.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00003149AM24	20.12.2023	1 No. Greater one-horned rhinoceros (Rhinoceros unicornis) (M:F:U: 0:1:0)	1069000	For Ex-Post facto Approval.
87.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00003420AM24	06.01.2024	1172 NOS Reptiles (including snakes and turtles)	1062000, 01061900	Recommended by DAH&D vide OM dated 21.12.2023. Comments sought from MOEF(WL) on 08.01.2024 MoEF(WL) informed the committee that the case is under examination with them
88.	SIMMI SIMRAN HQRXIMLAPPLY00002602AM24	18.11.2023	2 Nos. of Reptiles (including snakes and turtles)	01061900	DAH&D vide OM dated 01.12.2023 has recommended the case, subject to NOC from MoEF&CC(WL). Accordingly, comments sought from MoEF&CC(WL) on 11.01.2024. MoEF&CC (WL) vide OM dated 07.02.2024 has provided comments. Committee decided to examine the application on file.



89.	HOBBYIST DEN EXOTIC PETS HQRXIMLAPPLY00003707AM24	23.01.2024 4	47 NOS SCOTTISH HIGHLANDER CATTLE, LLAMA	01013020	Comments sought from AH&D on 24.01.2024
					Comments sought from MoEF&CC (WL) on 24.01.2024 MoEF&CC (WL) informed the committee that the case is under examination with them
90.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00003793AM24	29.01.2024 4	1 NO Malayan tiger (Panthera tigris jacksoni) (microship 953010001990414) (M:F:U: 01:0)	01069000	Recommended by DAH&D vide OM dated 02.02.2024.
					Recommended by MoEF&CC (WL) vide OM dated 09.02.2024 The committee decided to recommend the case of animals for the approval of competent authority.
91.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00003794AM24	30.01.2024 4	2 NOS Galapagos Land Iguana (Conolophus Subchristatus) (M:F:U: 0:0:2)	01062000	Recommended by DAH&D vide OM dated 02.02.2024.
					Recommended by MoEF&CC (WL) vide OM dated 06.02.2024. The committee decided to recommend the case of animals for the approval of competent authority.
92.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00003795AM24	30.01.2024 4	197 NOS Reptiles (including snakes and turtles)	01062000	Recommended by DAH&D vide OM dated 02.02.2024.
					Comments sought from MoEF&CC (WL) on 30.01.2024
93.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00003796AM24	30.01.2024 4	436 NOS Black wildebeest (Connochaetes gnou) (M:F:U: 4:10:0) etc.	01061900	Recommended by DAH&D vide OM dated 07.02.2024.
					Recommended for 303 nos. by MoEF&CC (WL) vide OM dated 06.02.2024 The committee decided to recommend the case for 303 Nos. of animals for the

					approval of competent authority.
94.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00003759AM24	25.01.2024	7 NOS Cape Buffalo (Syncerus caffer) (M:F:U: 6:1:0)	01023900	Recommended by DAH&D vide OM dated 07.02.2024. Recommended for 7 nos. by MoEF&CC (WL) vide OM dated 06.02.2024 The committee decided to recommend the case for 7 Nos. of animals for the approval of competent authority.
95.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00003817AM24	30.01.2024	45 NOS Andean condor (Vultur gryphus) (M:F:U: 1:0:0), Red tailed amazon (Amazona brasiliensis) (M:F:U: 5:4:0) etc.	01063900, 01063200	Recommended by DAH&D vide OM dated 07.02.2024. Recommended for 21 nos. by MoEF&CC (WL) vide OM dated 08.02.2024 The committee decided to recommend the case of animals for the approval of competent authority.
96.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00003816AM24	30.01.2024	54 NOS Bahama Iguana (Cyclura cychlura) (M:F:U: 1:2:0) etc.	01062000	Recommended by DAH&D vide OM dated 02.02.2024. Recommended by MoEF&CC (WL) vide OM dated 06.02.2024 The committee decided to recommend the case of animals for the approval of competent authority.
97.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00003844AM24	01.02.2024	42 NOS Bearded saki (Chiropotes chiropotes) (M:F:U: 2:2:0) etc.	01061100, 01069000, 01063200	Recommended by DAH&D vide OM dated 08.02.2024. Comments sought from MoEF&CC (WL) on 01.02.2024. MoEF&CC(WL) has sought specific documents from the applicant. The committee decided to send reminder to the applicant.
98.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00003843AM24	01.02.2024	5 NOS Jaguarundi (Herpailurus yagouaroundi) (M:F:U: 1:1:0) etc.	01069000	Recommended by DAH&D vide OM dated 08.02.2024. Recommended by MoEF&CC (WL) vide OM dated 06.02.2024 The committee decided to recommend the case of animals for the approval of

					competent authority.
99.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00003842AM24	01.02.2024	1 NO Rusty Spotted Cat (Prionailurus rubiginosus) (M:F:U: 0:1:0)	01061900	Recommended by DAH&D vide OM dated 06.02.2024. Recommended by MoEF&CC (WL) vide OM dated 06.02.2024 The committee decided to recommend the case of animals for the approval of competent authority.
100.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00003841AM24	01.02.2024	2 NOS Pygmy hippopotamus (Choeropsis liberiensis) (M:F:U: 1:1:0)	01061900	For Ex-post facto Approval.
101.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00003846AM24	01.02.2024	120 NOS Black Wildebeest (Connochaetes gnou) (M:F:U: 3:4:0)	01061900	Recommended by DAH&D vide OM dated 07.02.2024. Recommended for 99 nos. by MoEF&CC (WL) vide OM dated 06.02.2024 The committee decided to recommend the case of animals for the approval of competent authority.
102.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00003850AM24	01.02.2024	1172 NOS Bull snake (Pituophis catenifer sayi) (M:F:U: 5:8:0), Tiger salamander (Ambystoma tigrinum) (M:F:U: 3:5:0)	01062000	Recommended by DAH&D vide OM dated 09.02.2024. Recommended for 1167 nos. by MoEF&CC (WL) vide OM dated 16.02.2024 The committee decided to recommend the case of animals for the approval of competent authority.
103.	Jehan Cyrus Colabawalla	11.01.2022	1 NO	01063200	Comments sought from MoEF&CC (WL)

	HQRXIMLAPPLY00003477AM24	4	PET PARROT		on 02.02.2024
					DAH&D vide OM dated 21.02.2024 has not recommended. Accordingly, the committee decided to reject the case as per comments received from DAH&D vide OM dated 21.02.2024.
104.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00003900AM24	04.02.2024	194 NOS Aurora housesnake (Lamprophis aurora) (M:F:U: 5:2:0), Webers sailfin lizard (Hydrosaurus weberi) (M:F:U: 2:5:0) etc.	01062000	Recommended by DAH&D vide OM dated 06.02.2024. Recommended by MoEF&CC (WL) vide OM dated 08.02.2024 The committee decided to recommend the case for the approval of competent authority.
105.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00003919AM24	06.02.2024	4 NOS Western Lowland Gorilla (Gorilla gorilla) (M:F:U: 1:3:0)	01062000	Comments sought from AH&D on 06.02.2024 Comments sought from MoEF&CC (WL) on 06.02.2024 MoEF&CC (WL) informed the committee that the case is under examination with them
106.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00003949AM24	07.02.2024	150.0 NOS CARIBBEAN FLAMINGO (Phoenicopterus ruber) (M:F:U: 75:75:0)	01063100	Recommended by DAH&D vide OM dated 09.02.2024. Comments sought from MoEF&CC (WL) on 07.02.2024 MoEF&CC (WL) informed the committee that the case is under examination with them
107.	SURESH KRISHNA HQRXIMLAPPLY00002746AM24	25.11.2023	2 Nos. Sand Tortoise- Gopherus Agassizii	01061900	Recommended by DAH&D vide OM dated 15.01.2024. Comments sought from MoEF&CC (WL) on 22.02.2024

					MoEF&CC (WL) informed the committee that the case is under examination with them
Part 3	MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
108.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00003511AM24	11.01.2024	1 SET Tranquilizing Gun (Dart Gun) with 13mm barrel-cleaning se, breech loading with all accessories	93040000	Comments received from MoEF&CC (WL) vide OM dated 02.02.2024 The committee decided to call for a valid Arms Licences for supply to given entity.
109.	A & S CREATIONS HQRXIMLAPPLY00003574AM24	15.01.2024	2 NOS Vectronics " Vertex plus GPS Collar " with standard accessories	85269190	Recommended by MoEF&CC (WL) vide OM dated 18.01.2024. The committee decided to approve the case for supply to Director, Rajaji TR, Uttarakhand, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 18.01.2024.
110.	A & S CREATIONS HQRXIMLAPPLY00003600AM24	15.01.2024	4 NOS Vectronics " Vertex Plus GPS Collar" with standard accessories	85269190	Recommended by MoEF&CC (WL) vide OM dated 02.02.2024. The committee decided to approve the case for supply to Environment, Forest and Climate Change, Dept. Uttar Pradesh, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 02.02.2024.
111.	A & S CREATIONS HQRXIMLAPPLY00003603AM24	17.01.2024	2 NOS Vectronics " Vertex Plus GPS Collar" with standard	85269190	Comments sought from MoEF&CC (WL) on 18.01.2024 MoEF&CC (WL) informed the committee that the case is under examination with them

			accessories		
112.	A & S CREATIONS HQRXIMLAPPLY00003720AM24	24.01.2024	2 NOS ATS R1930 Tag with standard accessories	85269190	Comments sought from MoEF&CC (WL) on 25.01.2024 MoEF&CC (WL) informed the committee that the case is under examination with them
113.	ACHALA HEALTH SERVICES PRIVATE LIMITED HQRXIMLAPPLY00003838AM24	31.01.2024	14 NOS RTLS Anchor and Tags used to detect patient fall and accidents in indoor healthcare center	85269190	Comments sought from MoEF&CC (WL) on 02.02.2024 MoEF&CC (WL) informed the committee that the case is under examination with them
114.	ACHALA IT SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY00003839AM24	31.01.2024	15 NOS Blueiot RTLS Anchor etc.	85269190	Comments sought from MoEF&CC (WL) on 02.02.2024 MoEF&CC (WL) informed the committee that the case is under examination with them
115.	A & S CREATIONS HQRXIMLAPPLY00003566AM24	15.01.2024	24 NOS Africa Wildlife Tracking " Elephant Collar" with standard accessories	85269190	Recommended by MoEF&CC (WL) vide OM dated 18.01.2024. The committee decided to approve the case for supply to Director, Nagarhole TR, Karnataka, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 18.01.2024.
Part 4 D/o Fisheries					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
116.	PETPLAZA HQRXIMLAPPLY00001643AM24	1.9.2023	1000 NOS ORNAMENTAL AQUATIC FISH	3011100	Comments sought from Dept of Fisheries on 4.9.2023 D/o Fisheries vide email dated 13.10.2023 has sought information from the firm. DL issued on 18.10.2023. Committee decided to issue a final reminder to the applicant. Reminder sent to the firm on 11.01.2024.

					The committee decided to send a final reminder to the firm.
117.	VIDHAAN SALES HQRXIMLAPPLY00002376AM24	2.11.2023	1426000 NOS ANGEL FISH (PTEROPHYLLU M SCALARE), ALBINO RAINBOW SHARK (LABEO FRENATUS) etc.	3011100	Comments received from D/o Fisheries vide OM dated 30.01.2024. The committee decided to examine the case on file for the approval of competent authority.
118.	M J ENTERPRISES HQRXIMLAPPLY00002601AM24	18.11.2023	3874000 NOS LIVE ORNAMENTAL FISH	3011900	Comments received from D/o Fisheries vide OM dated 21.12.2023. The committee decided to examine the case on file for the approval of competent authority.
119.	AMRAPALI DESIGN STUDIO HQRXIMLAPPLY00002840AM24	27.11.2023	100000 PCS MOTHER OF PEARL AND ARTICLES WORKED	96019020	Comments received from D/o Fisheries vide OM dated 30.01.2024. The committee decided to examine the case on file for the approval of competent authority.
120.	BIG BUBBLES AQUALIFE (INDIA) HQRXIMLAPPLY00003155AM24	20.12.2023	822500 Nos. Ornamental fish :- - Freshwater	3011100	Comments received from D/o Fisheries vide OM dated 30.01.2024. The committee decided to examine the case on file for the approval of competent authority.



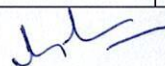
121.	MOHAMMED SAJJAD PATEL HQRXIMLAPPLY00003430AM24	25.12.2023	2760000 NOS Ornamental Fish	3011000	Comments received from D/o Fisheries vide OM dated 30.01.2024. The committee decided to examine the case on file for the approval of competent authority.
122.	ABHARK VENTURES PRIVATE LIMITED HQRXIMLAPPLY00003431AM24	08.01.2024	920000 NOS Ornamental Fish	3011000	Comments received from D/o Fisheries vide OM dated 30.01.2024. The committee decided to examine the case on file for the approval of competent authority.
123.	BLUEDOT HQRXIMLAPPLY00003419AM24	06.01.2024	5 KGS Raw Mother Of Pearl For making Mosaic Craft Dishes	96019090	Comments received from D/o Fisheries vide OM dated 30.01.2024. The committee decided to examine the case on file for the approval of competent authority.
124.	P.VR.KOI CENTRE HQRXIMLAPPLY00003498AM24	11.01.2024	100000 NOS Koi Carp- Cyprinus carpio	3011900	Comments received from D/o Fisheries vide OM dated 30.01.2024. The committee decided to examine the case on file for the approval of competent authority.
125.	GUNJAN JEWELS PRIVATE LIMITED HQRXIMLAPPLY00003804AM24	30.01.2024	10000 UNT Mother of Pearl Carvings	96019020	Comments sought from Dept of Fisheries on 01.02.2024 Dept of Fisheries informed the committee that the case is under examination with them
126.	MARINE WORLD AQUARIUM HQRXIMLAPPLY00003803AM24	30.01.2024	42000 NOS Ornamental fish :-	3011900	Comments sought from Dept of Fisheries on 01.02.2024



			- Other		Dept of Fisheries informed the committee that the case is under examination with them
127.	THE COLORS HQRXIMLAPPLY00003881AM24	02.02.2024	159500 NOS Ornamental Fish:	3011000	Comments sought from Dept of Fisheries on 05.02.2024 Dept of Fisheries informed the committee that the case is under examination with them
128.	K2 AQUACULTURE PRIVATE LIMITED HQRXIMLAPPLY00003954AM24	07.02.2024	6650000 NOS Eyed Ova Rainbow Trout Fish	3039110	Comments sought from Dept of Fisheries on 08.02.2024 Dept of Fisheries informed the committee that the case is under examination with them
129.	PETPLAZA HQRXIMLAPPLY00004041AM24	13.02.2024	920000 NOS Ornamental fish :- - Other	3011900	Comments sought from Dept of Fisheries on 14.02.2024 Dept of Fisheries informed the committee that the case is under examination with them
Part 5 DRDO					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
130.	A M INDUSTRIAL ENTERPRISES HQRXIMLAPPLY00003499AM24	11.01.2024	8 NOS 6x50 Equinoz Z2	90058090	Comments sought from DRDO on 12.01.2024 DRDO vide email dated 12.01.2024 has sought information from the firm. DL issued on 22.01.2024. Reminder sent to the applicant on 12.02.2024. Committee decided to send a final reminder to the applicant.
131.	A M INDUSTRIAL ENTERPRISES HQRXIMLAPPLY00003465AM24	10.01.2024	8 NOS 6x50 Equinoz Z2	90058090	Comments sought from DRDO on 11.01.2024 DRDO informed the committee that the case is under examination with them
132.	A M INDUSTRIAL ENTERPRISES HQRXIMLAPPLY00003541AM24	12.01.2024	1 NOS 6x50 Equinoz Z2	90058090	Comments sought from DRDO on 15.01.2024

					DRDO vide email dated 15.01.2024 has sought information from the firm. DL issued on 15.01.2024 and reminder sent on 22.02.2024. Committee decided to send a reminder to the applicant.
133.	INDIAN INSTITUTE OF TECHNOLOGY MADRAS HQRXIMLAPPLY00003941AM24	07.02.2024	1.0 NOS FASTCAM Nova S9 Type 900K-M- 32GB HIGH SPEED CAMERA AND ACCESSORIES	85258100	Comments sought from DRDO on 07.02.2024 DRDO informed the committee that the case is under examination with them
Part 6 M/o Heavy Industries					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
134.	LAXMI METAL WORKS HQRXIMLAPPLY00002033AM24	12.10.2023	3000 MT Old &Used Iron & Steel Shaft and Crank Shaft (Obtained from Ship Breaking)	73269080	Recommended by MHI vide OM dated 05.02.2024. The committee decided to approve the case subject to the conditions mentioned in the MHI vide OM dated 05.02.2024.
135.	MERLINHAWK AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY00000991AM24	22.6.2023	127 NOS common mode filter 6MH, 6A , common mode filter 47UH,15A	85480000	Comments sought from DoT on 7.7.2023. DoT vide email dated 27.07.2023 has sought information from the firm. Letter issued to the firm on 27.07.2023. Committee decided to issue a reminder to the applicant. Reply received and sent to the DoT on 12.02.2024. DoT vide email dated 21.02.2024 has inform that they not pertains to WPC wing as equipment is a non-radio frequency equipment. The committee decided to seek comments from DDP. Comments sought from DDP on 19.09.2023. Committee decided to close the

					case till further comments are received in this matter.
136.	GE OIL & GAS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002626AM24	21.11.2023	5115 NOS LINER (Parts of the Turbine Machinery) etc.	84069000	Comments sought from MHI on 07.12.2023 MHI informed the committee that the case is under examination with them.
Part 7 M/o MINES					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
137.	LARSEN AND TOUBRO LIMITED HQRXIMLAPPLY00002395AM24	4.11.2023	8000MTS OMGRIT COPPER SLAG	26203090	Comments sought from M/o Mines on 06.11.2023. M/o Mines vide OM dated 29.12.2023 has suggested to seek NOC from MoEF&CC. Accordingly, the committee decided to seek comments from MoEF&CC(HSMD). Comments sought from MoEF&CC(HSMD) on 12.02.2024.
138.	INDIAN EXPORT AND IMPORT HQRXIMLAPPLY00003225AM24	23.12.2023	172.5 KGA HG RED ANTIMONIO	28521000	Comments sought from M/o Mines on 27.12.2023 The committee decided to seek comments from MoEF&CC. Comments sought from MoEF&CC(HSMD) on 12.02.2024.
Part 8 M/o P&NG					
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
139.	HARDCASTLE PETROFER PRIVATE LIMITED HQRXIMLAPPLY00001510AM24	17.8.2023	516 MTS ISOPAR H FLUID, ISOPAR L FLUID	027101290	Comments sought from P&NG on 22.08.2023 M/o P&NG informed the committee that the case is under examination with them. Committee decided to close the case till further comments are received in this matter.



140.	SNF(INDIA) PRIVATE LIMITED HQRXIMLAPPLY00162950AM22	13.8.2021	100000 KGS ISOPAR L (ISOPARAFFINI C HYDROCARBO NS)	027101290	M/o P&NG vide email dated 13.10.2023 has sought information from the firm. M/o P&NG informed the committee that the case is under examination with them. Committee decided to close the case till further comments are received in this matter.
141.	SOLE BLOOM PRIVATE LIMITED HQRXIMLAPPLY00002157AM24	18.10.2023	5000 MTS HYDROCARBO N SOLVENT (125/140)	027101920, 027101990	Comments sought from P&NG on 19.10.2023 M/o P&NG informed the committee that the case is under examination with them.
142.	BOSCH LIMITED HQRXIMLAPPLY00002330AM24	31-10- 2023	16000LTR Diesel, EURO-6 Cert Fuel B7,Diesel fuel EN 590, Artic Tab 2B, Cl.4,Gasoline, EURO 6 Cert Fuel E10	027101944	Comments sought from P&NG on 31.10.2023 M/o P&NG informed the committee that the case is under examination with them
			16000LTR, and Gasoline , CEC Legislative Fuel RF-02-08 E5 (EURO 5 Gasoline)		
143.	AVL TECHNICAL CENTRE PRIVATE LIMITED. HQRXIMLAPPLY00003236AM24	23.12.2023	2712.0 KGS DIESEL - Diesel Fuel EN 590, ArcticTab. 2b, Cl. 4, DIESEL - CEC Legislative Fuel RF-06-08 B5 (EUROV Diesel) and DIESEL -	27101944	Comments sought from P&NG on 27.12.2023 M/o P&NG informed the committee that the case is under examination with them

			Diesel Test Fuel 2-D (HC) CFR 86.113-07(B)(2)		
144.	JCB INDIA LIMITED HQRXIMLAPPLY00003196AM24	20.12.2023	106074 KGS Diesel Fuel EN 590, ArcticTab. 2b, Cl. 4	27101944	Comments sought from P&NG on 15.01.2024
145.	PARASNATH ORGANICS PRIVATE LIMITED HQRXIMLAPPLY00002969AM24	09.12.2023	15000 MTS PETROLEUM HYDROCARBO N SOLVENT 125/240	27101920	Comments sought from P&NG on 11.12.2023 M/o P&NG vide email dated 14.12.2023 has sought technical specifications from the firm. Committee decided to send a reminder to the applicant. Reply received and sent to the P&NG on 12.02.2024.
146.	SATGURU THINNERS HQRXIMLAPPLY00002976AM24	9.12.2023	27750 MTS Petroleum Hydrocarbon Solvent 125/240	27101920	Comments sought from P&NG on 12.12.2023 M/o P&NG vide email dated 14.12.2023 has sought technical specifications from the firm. Committee decided to send a reminder to the applicant. Reply received and sent to the P&NG on 12.02.2024.
147.	MICHELIN INDIA PRIVATE LIMITED HQRXIMLAPPLY00003075AM24	15.12.2023	200 MTS SOLANE 100- 155K	27101290	Comments sought from P&NG on 18.12.2023 M/o P&NG vide email dated 19.12.2023 has sought technical specifications from the firm. Committee decided to send a reminder to the applicant. Reminder sent to the firm on 12.02.2024.
148.	AVL TECHNICAL CENTRE PRIVATE LIMITED. HQRXIMLAPPLY00003874AM24	01.02.2024	860 KGS DIESEL - CEC- RF-06-08 B5 (EURO 5 Diesel Fuel)	27102010	Comments sought from P&NG on 06.02.2024



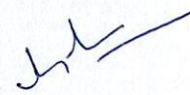
149.	MAHINDRA AND MAHINDRA LIMITED HQRXIMLAPPLY00003972AM24	08.02.2024	111676 KGS DIESEL - CEC Legislative Fuel RF-03-A-84 (EURO II Diesel)	27102010, 27101241	Comments sought from P&NG on 09.02.2024
150.	KOHLER POWER INDIA PRIVATE LIMITED HQRXIMLAPPLY00004017AM24	12.02.2024	1800 KGS Diesel Test Fuel 2-D (HC) CFR 86.113-07(B)(2)	27102020	Comments sought from P&NG on 13.02.2024
Part 9 DoT and M/o Civil Aviation					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
151.	HELLA INDIA AUTOMOTIVE PRIVATE LIMITED HQRXIMLAPPLY00001101AM24	6.7.2023	49200 PCS. Radar apparatus	85261000	Comments sought from DoT on 6.7.2023. DoT vide email dated 25.09.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. Comments sought from DGCA on 06.07.2023. Comments received from DGCA vide email dated 25.09.2023. The committee noted that the purpose of Import is for "Trading". Accordingly, the committee decided to seek clarification regarding purpose of import from the applicant. DL issued on 12.02.2024. Committee decided to close the case as no reply has been received from the applicant.
152.	INDIAN INSTITUTE OF TECHNOLOGY-BOMBAY HQRXIMLAPPLY00001146AM24	12.7.2023	1 NOS [SF200004AA] eBee Series Radio tracker (receiver &	85261000	Comments sought from DoT on 12.7.2023. DoT vide email dated 22.08.2023 has sought information from the firm. Reminder issued on 22.09.2023



			transmitter)		Recommended by DGCA vide email dated 24.08.2023.
153.	MARKS MARINE RADIO PRIVATE LIMITED HQRXIMLAPPLY00001188AM24	17.7.2023	1 NOS Marine S Band Radar 30KW TxFreq Range 3030 MHZ to 3070 MHZ	85261000	Recommended by DoT vide email dated 09.02.2024. Comments sought from DGCA on 17.7.2023. The committee noted that the purpose of Import is for "trading". Accordingly, the committee decided to seek clarification regarding purpose of import from the applicant. DL issued on 12.02.2024. Committee decided to close the case as no reply has been received from the applicant.
154.	MARKS MARINE RADIO PRIVATE LIMITED HQRXIMLAPPLY00001189AM24	17.7.2023	1 NOS MARINE X BAND RADAR 25KW TX Freq Range 9380MHz to 9440 MHz	85261000	Recommended by DoT vide email dated 09.02.2024. Recommended by DGCA vide email dated 25.09.2023. The committee noted that the purpose of Import is for "trading". Accordingly, the committee decided to seek clarification regarding purpose of import from the applicant. DL issued on 12.02.2024. Committee decided to close the case as no reply has been received from the applicant.
155.	ALPHA DESIGN TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00001419AM24	10.8.2023	1 SET Technical Kit	85269110	Comments sought from DOT On 11.8.2023 DoT vide email dated 25.09.2023 has requested for specific clarification from applicant. Committee decided to issue a final reminder to the applicant. Reply received from firm and sent to the Dot on 13.02.2024. DoT vide email dated 23.01.2024 has sought information from the firm. DL issued on 15.02.2024 DoT vide email dated 21.02.204 has inform that they not pertains to WPC wing as equipment is a non-radio frequency equipment.



					Recommended by DGCA vide email dated 15.11.2023.
156.	FIAT INDIA AUTOMOBILES PRIVATE LIMITED HQRXIMLAPPLY00001744AM24	14.9.2023	500 NOS Control Module – Radar & Camera	85269190	Recommended by DoT vide email dated 18.10.2023. Comments sought from DGCA on 15.9.2023 DGCA informed the committee that the case is under examination with them
157.	BLUE HORIZONS STRATEGIC ENGINEERING PRIVATE LIMITED HQRXIMLAPPLY00002077AM24	14.10.2023	920 NOS Inertial Measurement Unit, WIFI Antenna etc.	90142000, 85291029	Comments sought from DoT on 18.10.2023 DoT vide email dated 20.11.2023 has sought information from the firm. DL issued on 21.11.2023. Comments sought from DGCA on 18.10.2023 DGCA informed the committee that the case is under examination with them
158.	AZISTA BST AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY00002361AM24	2.11.2023	10 UNT FSSA 110 Fine sun Sensor Assembly Engineering Model, GPS 110 Engineering Model etc.	88026000	Comments sought from DOT On 03.11.2023 DoT vide email dated 01.12.2023 has sought information from the firm. DL issued on 05.12.2023. Committee decided to issue a reminder to the applicant. Reply received from firm and sent to the Dot on 13.02.2024. DoT vide email dated 21.02.2024 has sought import license from ROL, Chennai. DL issued on 22.02.2024. Comments sought from DGCA on 03.11.2023 DoT vide email dated 18.01.2024 has sought information from the firm.



159.	INDIAN INSTITUTE OF TECHNOLOGY MADRAS HQRXIMLAPPLY00001843AM24	22.9.2023	1 PCS Nauticast B2 AtoN Set Type3 Aton Set incl. cables, GPS- and VHF-Antenna, Software, Documentation	85269190	Comments sought from DoT on 3.10.2023. Committee decided to issue a reminder to DoT. Reminder sent to the DoT on 14.11.2023. DoT vide email dated 20.11.2023 has sought information from the firm. DL issued on 21.11.2023. DoT vide email dated 21.02.2024 has sought import license from ROL, Chennai.
160.	NTT DATA INFORMATION PROCESSING SERVICES PRIVATE LIMITED HQRXIMLAPPLY00000501AM24	5.6.2023	305 NOS CISCO ONE ISR 4451 (4GE, 3NIM, 25M, 8G, FLASH, 4G DRAM, IP8) S/n. FGL224430PB	8517699	Committee decided to refer the case to DoT. Comments sought from DoT on 17.10.2023. DoT vide email dated 18.10.2023 has sought information from the firm. DL issued on 18.10.2023. Committee decided to issue a final reminder to the applicant. Reply received from firm and sent to the DoT on 13.02.2024. DoT vide email dated 21.02.2024 has sought information from the firm. DL issued on 22.02.2024.
161.	WERYWIN DEFENCE PRIVATE LIMITED HQRXIMLAPPLY00002649AM24	22.11.2023	1 PCS Radar for Ammunition Velocity Measurement - Mylabradar, USA	85261000	Comments sought from DoT on 22.11.2023. DoT vide email dated 01.12.2023 has sought information from the firm. DL issued on 05.12.2023. Committee decided to issue a reminder to the applicant. Reminder sent on 19.01.2024 & 30.02.2024.
162.	PIXXELSPACE INDIA PRIVATE LIMITED HQRXIMLAPPLY00002862AM24	04.12.2023	7 NOS PROPULSION SYSTEM	88026000	Comments sought from DoT on 05.12.2023. DoT vide email dated 23.01.2024 has sought information from the firm. DL issued on 14.02.2024 Comments sought from DGCA on 05.12.2023
163.	ALPHA DESIGN TECHNOLOGIES	06.12.2023	1 NOS	88073000	Comments sought from DoT on 08.12.2023

	PRIVATE LIMITED HQRXIMLAPPLY00002945AM24		ANTENNAS		DoT vide email dated 23.01.2024 has sought information from the firm. DL issued on 15.02.2024 Comments sought from DGCA on 08.12.2023
164.	THRIVENI EARTHMOVERS PRIVATE LIMITED HQRXIMLAPPLY00003033AM24	13.12.2023	1 No. FAA TC No.H2SW	88021100	Recommended by DoT vide email dated 21.02.2024. Recommended by DGCA vide email dated 02.01.2024. The committee decided to approve the case subject to the conditions mentioned in the DoT letter dated 21.02.2024 and DGCA email dated 02.01.2024.
165.	ADANI-ELBIT ADVANCED SYSTEMS INDIA LIMITED HQRXIMLAPPLY00003038AM24	14.12.2023	1No. COMPASS Ver 3	88073000	Comments sought from DoT on 14.12.2023 DoT vide email dated 23.01.2024 has sought information from the firm. DL issued on 15.02.2024 Comments sought from DGCA on 14.12.2023
166.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY00003264AM24	27.12.2023	26400 NOS UNIT ASSY-RR CORNER RADAR-LH , RH (Model No: SRR30SB)	85261000	Comments sought from DoT on 27.12.2023 Comments sought from DGCA on 27.12.2023
167.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY00003263AM24	27.12.2023	85200 NOS UNIT ASSY FR RADAR (Model No: MRR35)	85261000	Comments sought from DoT on 27.12.2023 Comments sought from DGCA on 27.12.2023



168.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY00003261AM24	27.12.2023	6800 NOS UNIT ASSY-RR CORNER RADAR-LH,RH (Model No: MAR120)	85261000	Comments sought from DoT on 27.12.2023
					Comments sought from DGCA on 27.12.2023
169.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY00003260AM24	27.12.2023	288000 NOS UNIT ASSY-RR CORNER RADAR,LH,RH(MODEL: 2H5TR)	85261000	Comments sought from DoT on 27.12.2023
					Comments sought from DGCA on 27.12.2023
170.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY00003285AM24	27.12.2023	2400 NOS UNIT ASSY-FR RADAR (Model No: MRR30)	85261000	Comments sought from DoT on 28.12.2023
					Comments sought from DGCA on 28.12.2023
171.	HYUNDAI MOTOR INDIA LIMITED HQRXIMLAPPLY00003283AM24	27.12.2023	1000 NOS UNIT ASSY-FR RADAR (Model No: MAR320)	85261000	Comments sought from DoT on 28.12.2023
					Comments sought from DGCA on 28.12.2023
172.	NAVICOM TECHNOLOGY INTERNATIONAL PRIVATE LIMITED HQRXIMLAPPLY00003388AM24	04.01.2024	1 NOS Radar apparatus	85261000	Comments sought from DoT on 09.01.2024
					Recommended by DGCA vide email dated 16.01.2024. The committee noted that the purpose of Import is for "Trading". Accordingly, the committee decided to seek clarification regarding purpose of import from the applicant. DL issued on 13.02.2024.
173.	CUMMINS TECHNOLOGIES INDIA PRIVATE LIMITED HQRXIMLAPPLY00003645AM24	19.01.2024	1 NO Prototype Used Transmission Part no. TA-H08-	87089900	Comments sought from DoT on 22.01.2024
					Comments sought from DGCA on 22.01.2024

			095841Serial no. Z0038608		
174.	SNV AVIATION PRIVATE LIMITED HQRXIMLAPPLY00003648AM24	19.01.2024	15 NOS HONEYWELL WEATHER RADAR TRANSMITTER/ RECEIVER MODEL - RDR- 4000 (PART NUMBER - 930- 2000-010	85269190	Comments sought from DoT on 22.01.2024 Comments sought from DGCA on 22.01.2024
175.	AIRPORTS AUTHORITY OF INDIA HQRXIMLAPPLY00003786AM24	29.01.2024	7 SET Dual Non- Directional Beacon (NDB) with Accessories	85269140	Recommended by DoT vide email dated 13.02.2024. Comments sought from DGCA on 01.02.2024
176.	ADVISER CIVIL AVIATION HARYANA HQRXIMLAPPLY00003822AM24	31.01.2024	1 NO MBB-BK117D-3 (H 145D-3) HELICOPTER	88021100	Recommended by DoT vide email dated 13.02.2024. Comments sought from DGCA on 01.02.2024
177.	APTIV COMPONENTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00004034AM24	12.02.2024	10150858 NOS Common Choke	85480000	Comments sought from DoT on 15.02.2024 DoT vide email dated 21.02.2024 has sought information from the firm. DL issued on 22.02.2024. Comments sought from DGCA on 15.02.2024
Part 10	M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status

178.	GARUDA AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY00001432AM24	11.8.2023	1 NOS B-25 Multi-functional hybrid unmanned aerial vehicle	88069400	Comments sought from MoCA on 11.08.2023. MoCA vide email dated 14.08.2023 has sought information from the firm. Reply received from the applicant has been forwarded to MoCA for further consideration. The committee decided to forward the application to DGCA. Comments sought from DGCA on 13.02.2024.
179.	ARCV HOLDINGS PRIVATE LIMITED HQRXIMLAPPLY00003560AM24	15.01.2024	4 NOS Micro Category surveillance drone	88062200	Comments sought from MoCA on 18.01.2024. Committee decided to reject the application based on the comments received from MoCA.
Part 11	Department of Agriculture, Cooperation and Farmers' Welfare				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
180.	HIRAVIDHYA GLOBAL SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY00002937AM24	07.12.2023	2 NOS Mini Tiller Model G900	84328020	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 8.12.2023.
181.	M/S LEMKEN INDIA AGRO EQUIPMENT PRIVATE LIMITED HQRXIMLAPPLY00002009AM24	9.10.2023	194 MTS of "Seed Meter Housing, Seed Gear (Combination of Three Gear and Lock)	84329090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 13.12.2023.
182.	HIRAVIDHYA GLOBAL SOLUTIONS PRIVATE LIMITED HQRXIMLAPPLY00002937AM24	07.12.2023	2 NOS Mini Tiller Model G900	84328020	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 8.12.2023



183.	SON PAL SATYA PRAKASH HQRXIMLAPPLY00003577AM24	16.01.2024	200 MTS Musk Melon Seeds	12077090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 17.01.2024. Committee decided to close the application in light of Public Notice 42/2023 dated 14.02.2024.
184.	NORTH EAST ORGANISED FLORITECH PRIVATE LIMITED HQRXIMLAPPLY00003974AM24	08.02.2024	310000 NOS Live Apple Plants/Saplings	6022090	Application has been forwarded to Seeds Division, DA&FW. Given that the import item is not Restricted, the committee decided to close the application at DGFT end.
185.	CHIRAG CORPORATION HQRXIMLAPPLY00004005AM24	10.02.2024	292 SET COMPONENTS OF POWER TILLER (ROTARY TILLER) - GEARBOX (TRANSMISSION)	84329090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 12.02.2024
186.	KBR SEEDS HQRXIMLAPPLY00004026AM24	12.02.2024	25000 KGA Seeds of forage plants :-- Rye grass (Lolium multiflorum Lam., Lolium perenne L.) seeds	12092500	Application has been forwarded to Seeds Division, DA&FW. Given that the import item is not Restricted, the committee decided to close the application at DGFT end.
Part 12	MeiTY				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
187.	UNIQUE ENTERTAINMENT SERVICES HQRXIMLAPPLY00000283AM24	8.5.2023	176 NOS Audio & Visual Equipment	85182100	MeiTY vide OM dated 02.02.2024 has not recommended. Accordingly, the committee decided to reject the case as per comments received from MeiTY vide OM dated 02.02.2024 .

Part 13	PESO				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
188.	PLR SYSTEMS (INDIA) LIMITED HQRXIMLAPPLY00001611AM24	28.8.2023	60000 KGS SB-510 Propellant	36010090	Comments sought from PESO on 01.09.2023 PESO vide OM dated 12.09.2023 has sought information from the applicant. PESO informed the committee that the case is under examination with them.
189.	STUMPP SCHUELE CASINGS PRIVATE LIMITED HQRXIMLAPPLY00002048AM24	13.10.2023	96000 KGS PROPELLANT CBC102	36010010	Comments sought from PESO on 13.10.2023 PESO vide OM dated 25.10.2023 has sought information from the firm. The Committee decided to issue a reminder to the applicant. Firm has sent the reply to the PESO on 08.02.2024. PESO informed the committee that the case is under examination with them.
190.	NEWSPACE INDIA LIMITED HQRXIMLAPPLY00002314AM24	30.10.2023	2.5 KGS Liquid Propellant LMP for satellite	36020090	PESO vide OM dated 19.01.2024 has not recommended. Accordingly, the committee decided to reject the case as per comments received from PESO vide OM dated 20.02.2024.
191.	PLR SYSTEMS (INDIA) LIMITED HQRXIMLAPPLY00002425AM24	6.11.2023	60000 KGS PB Clermont TAC Spherical Powder	36010090	Comments sought from PESO on 8.11.2023. PESO vide letter dated 09.11.2023 has sought information from the applicant. Reminder sent on 13.02.2024.



192.	FOCUS ENERGY LIMITED HQRXIMLAPPLY00002842AM24	02.12.2023	840 Nos. of explosives	36035000, 36036000, 36020010	Recommended by PESO vide OM dated 24.01.2024. The committee decided to examine the case on file for the approval of competent authority.
193.	PLR SYSTEMS (INDIA) LIMITED HQRXIMLAPPLY00002234AM24	25.10..2023	100008000 Nos. INN.SMALL RIFLE MAGN (ALV.150) (PART NO. 08043500) , INN.LARGE RIFLE (ALV.150) (PART NO. 08055100)	36033000	Comments sought from PESO on 19.12.2023 PESO informed the committee that the case is under examination with them.
194.	ZF RANE OCCUPANT SAFETY SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00003147AM24	18.12.2023	70505 Kgs AUTO IGNITION MATERIAL NTO 063 6.0X4.0, PROPELLANT GUNI LP-C 6.0X2.0 etc.	36020090	Recommended by PESO vide OM dated 19.02.2024. The committee decided to examine the case on file for the approval of competent authority.
195.	ZF RANE OCCUPANT SAFETY SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00003146AM24	18.12.2023	1177502 Nos. AUTO IGNITION MATERIAL NTO 063 6.0X4.0, PROPELLANT GUNI LP-C 6.0X2.0 etc.	36020090, 36035000	Recommended by PESO vide OM dated 19.02.2024. The committee decided to examine the case on file for the approval of competent authority.
196.	SRIJAN SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00003170AM24	20.12.2023	100000 Nos. BIRD BANGERS / cartridges for scaring birds, BIRD WHISTLERS /	36049090	Recommended by PESO vide OM dated 25.01.2024. The committee decided to examine the case on file for the approval of competent authority.

			cartridges for scaring birds		
197.	INDIAN EXPLOSIVES PRIVATE LIMITED HQRXIMLAPPLY00003190AM24	21.12.2023	81600 PCS ELECTRONICBLASTINGCAP,TIGERDET,IKON,ED EV, UNITRONIC,DETONATORSELECTRIC/ELECTRONIC UN0456/0513 (1.4S)	36036000	Recommended by PESO vide OM dated 25.01.2024. The committee decided to examine the case on file for the approval of competent authority.
198.	ZEN TECHNOLOGIES LIMITED HQRXIMLAPPLY00000424AM23	13.2.2023	75 KGS NITROCELLULOSE SMOKELESS POWDER, LARGE RIFLE PRIMERS (BOXER TYPE) ETC.	36010090 36030031 36010020 36030039 39121140 39129090	The committee decided to call for the Arms Manufacturing Licence. Committee also decided to refer the matter to PESO for comments. Comments sought from PESO on 15.01.2024 PESO informed the committee that the case is under examination with them.
199.	SUKHDEV TECHNO INDIA LLP HQRXIMLAPPLY00003771AM24	27.01.2024	6500 PCS LALIZAS Hand Flare ASTROS, SOLAS/MED/US CG, Red etc.	36049010	Comments sought from PESO on 02.02.2024 PESO informed the committee that the case is under examination with them.
200.	PREMIER EXPLOSIVES LIMITED HQRXIMLAPPLY00003950AM24	07.02.2024	554000.0 NOS 26 MM IR FLARES (PART NO.09113-10111-101), 50 MM IR FLARES (Part No.09131-10211-101)	36049090	Comments sought from PESO on 07.02.2024 PESO informed the committee that the case is under examination with them.

201.	SALVO INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00004062AM24	14.02.2024	200 MTS Trinitrotoluene (TNT)	36020090	Comments sought from PESO on 15.02.2024 PESO informed the committee that the case is under examination with them.
Part 14	MoEF&CC (SU Division)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
202.	KURU AGRI PRODUCTS HQRXIMLAPPLY00001858AM24	24.9.2023	750 MTS SANDALWOOD /SANDALWOOD LOGS- SANTALUM ALBUM	44039922	Comments sought from MOEF&C(SU Divn) on 25.9.2023 MoEF&CC(SU) Division vide OM dated 14.11.2023 has sought information from the firm. DL issued on 22.11.2023. Reminder sent to the firm on 11.01.2024. Committee decided to issue a final reminder to the applicant. Reminder sent on 13.02.2024. The committee decided to close the application as no reply was received from the applicant.
203.	INDIA SALES INTERNATIONAL HQRXIMLAPPLY00002161AM24	20.10.2023	9000Kgs Santalum Album	44039922	Comments sought from MOEF&C(SU Divn) on 20.10.2023 MoEF&CC(SU) Division vide OM dated 09.01.2024 has sought information from the firm. DL issued on 09.01.2024. Committee decided to issue reminder to the applicant. Reminder sent on 13.02.2024. MoEF&CC(SU) Division vide OM dated 21.02.2024 has sought information from the firm. DL issued on 21.02.2024. Committee decided to send a reminder to the applicant
204.	AKSHAY INTERNATIONAL HQRXIMLAPPLY00002191AM24	21.10.2023	95 MTS SANTALUM ALBUM	44039922	Comments sought from MOEF&C(SU Divn) on 25.10.2023 MoEF&CC(SU) Division vide OM dated 09.01.2024 has sought information from the

					firm. DL issued on 09.01.2024. Reply received from the firm and sent to the MoEF&CC(SU) Div. on 16.01.2023. MoEF&CC(SU) Division vide OM dated 29.01.2024 has sought information from the firm. Committee decided to send a reminder to the applicant
205.	AURASHINE ESSENTIALS PRIVATE LIMITED HQRXIMLAPPLY00002318AM24	30.10.2023	900MTS SANDAL WOOD/SANDAL WOOD LOGS (SANTALUM ALBUM)	44039922	Comments sought from MOEF&C(SU Divn) on 30.10.2023. MoEF&CC(SU) Division vide OM dated 16.01.2024 has sought information from the firm. Letter issued to the firm on 16.01.2024. Committee decided to send a reminder to the applicant
206.	ANDHRA PRADESH FOREST DEVELOPMENT CORPORATION LIMITED HQRXIMLAPPLY00003047AM24	14.12.2023	173071.792 KGS RED SANDERS WOOD SEIZED BY GOVERNMENT OF NEPAL	44039918	Comments sought from MOEF&C(SU Divn) on 14.12.2023 The committee decided to seek comments from MoEF&CC(WL).
207.	MALAYAGIRI ESSENTIAL OIL DISTILLERS HQRXIMLAPPLY00003163AM24	20.12.2023	100000 Kgs SANTALUM ALBUM	44039922	Comments sought from MOEF&C(SU Divn) on 21.12.2023 MoEF&CC(SU) Division vide OM dated 09.01.2024 has sought information from the firm. DL issued on 09.01.2024. Committee decided to issue reminder to the applicant. Reply received from the firm and sent to the MoEF&CC(SU) Division on 13.02.2024. Committee decided to send a reminder to the applicant
208.	SANGAM INDUSTRIES HQRXIMLAPPLY00003284AM24	27.12.2023	9500 KGS SANDAL WOOD (SANTALUM ALBUM) CHIPS	44039990	Comments sought from MOEF&C(SU Divn) on 28.12.2023 MoEF&CC(SU) Division vide OM dated 09.01.2024 has sought information from the

			AND POWDER		firm. DL issued on 09.01.2024. Committee decided to issue reminder to the applicant. Reply received from the firm and sent to the MoEF&CC(SU) Division on 13.02.2024. MoEF&CC(SU) Division vide OM dated 19.02.2024 has sought information from the firm. DL issued on 19.02.2024. Committee decided to send a reminder to the applicant.
209.	MALAYAGIRI ESSENTIAL OIL DISTILLERS HQRXIMLAPPLY00003358AM24	02.01.2024	17000 KGS SANTALUM ALBUM	44039922	Comments sought from MOEF&C(SU Divn) on 03.01.2024 MoEF&CC(SU) Division vide OM dated 09.01.2024 has sought information from the firm. DL issued on 09.01.2024. Committee decided to issue reminder to the applicant. Reply received from the firm and sent to the MoEF&CC(SU) Division on 13.02.2024. MoEF&CC (SU) informed the committee that the case is under examination with them.
210.	FARM 2 FAM INDIA PRIVATE LIMITED HQRXIMLAPPLY00003867AM24	02.02.2024	10000 NOS BLUEBERRIES PLANT	6029090	Application has been forwarded to Seeds Division, DA&FW. Given that the import item is not Restricted, the committee decided to close the application at DGFT end.
Part 15	MoEF&CC (OC)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
211.	THE CHEMOURS INDIA PRIVATE LIMITED HQRXIMLAPPLY00001394AM24	8.8.2023	500000 KGS FREON 123 90.8KG/200LB	29037200	Comments sought from MoEF&CC(O) on 08.08.2023. MOEF&CC(OC) vide OM dated 11.01.2024

			DRM FRB Code:BI0081P		has sought information from the firm. The Committee decided to issue reminder to the applicant. Reminder sent on 13.02.2024.
212.	SWASTIK SYNERGY ENGINEERING PRIVATE LIMITED HQRXIMLAPPLY00002320AM24	20.10.2023	12000KGS HFC-227EA (1,1,1,2,3,3,3- heptafluoropropane)	29034600	Comments sought from MOEF(O) on 30.10.2023. MoEF&CC(O) vide OM dated 09.11.2023 has sought information from the firm. DL issued on 09.11.2023 Committee decided to issue reminder to the applicant. Reply received from the firm and sent to the MoEF&CC(O) on 13.02.2024.
213.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY00002993AM24	12.12.2023	116.25 GMS 2-Chloro 1,1- Difluoroethylene (R-1122), 99% Pure Vinyl Fluoride (R-1141)	29034900	Comments sought from MOEF(OC) on 12.12.2023 MoEF (O) vide OM dated 04.01.2024 has sought information from the firm. DL issued on 18.01.2024.
214.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY00002991AM24	12.12.2023	100 GMS 2-Chloro 1,1- Difluoroethylene (R-151)	29037900	Comments sought from MOEF(OC) on 12.12.2023 MoEF (O) vide OM dated 11.01.2024 has sought information from the firm
215.	HELIOUS SPECIALTY GASES PRIVATE LIMITED HQRXIMLAPPLY00003010AM24	12.12.2023	1600000 KGS REFRIGERANT GAS R134A, R152A etc.	29034300, 29034400,2 9034500, 29034200	Comments received from MOEF(OC) vide OM dated 20.02.2024. The committee decided to examine the past imports and capacity on file.
216.	LUPIN LIMITED HQRXIMLAPPLY00003026AM24	13.12.2023	540 KGS ZEPHEX 134A	29034500	Recommended by MOEF(OC) vide OM dated 14.02.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) OM dated 14.02.2024
217.	LUPIN LIMITED HQRXIMLAPPLY00003025AM24	13.12.2023	100 GMS Perfluorooctyl	29037800	Committee decided to close the case as applicant has withdrawn the application.

			Bromide (100g)		
218.	SYMBIOTEC PHARMALAB PRIVATE LIMITED HQRXIMLAPPLY00003304AM24	28.12.202 3	50 Kgs BROMOFLUOR OMETHANE	29037900	Recommended by MOEF(OC) vide OM dated 06.02.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) OM dated 06.02.2024
219.	SYMBIOTEC PHARMALAB PRIVATE LIMITED HQRXIMLAPPLY00003302AM24	28.12.202 3	50 Kgs BROMOFLUOR OMETHANE	29037900	Recommended by MOEF(OC) vide OM dated 06.02.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) OM dated 06.02.2024
220.	CORAL DRUGS PRIVATE LIMITED HQRXIMLAPPLY00003404AM24	05.01.202 4	100 KGS BROMOFLUOR OMETHANE (BFM)	29037900	Recommended by MOEF(OC) vide OM dated 20.02.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) OM dated 20.02.2024
221.	STALLION INDIA FLUOROCHEMICALS LIMITED HQRXIMLAPPLY00003439AM24	07.01.202 4	2000000 KGS Difluoromethane HFC-32	29034200	Comments received from MOEF(OC) vide OM dated 20.02.2024. The committee decided to examine the case on file.
222.	VIJAY PETROCHEM PRIVATE LIMITED HQRXIMLAPPLY00003907AM24	05.02.202 4	500 MTS R 438a (Pentafluoroethane , 1,1,1,2- Tetrafluoroethane, Difluoromethane, Butane Isopentane)	38276400	Comments received from MOEF(OC) vide OM dated 20.02.2024. The committee decided to examine the case on file.
223.	LUPIN LIMITED HQRXIMLAPPLY00003942AM24	07.02.202 4	1350.0 KGS ZEPHEX 134A	29034500	Recommended by MOEF(OC) vide OM dated 20.02.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) OM dated 20.02.2024

224.	LUPIN LIMITED HQRXIMLAPPLY00003953AM24	07.02.2024	400000.0 KGS ZEPHEX 134A	29034500	Recommended by MOEF(OC) vide OM dated 20.02.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) OM dated 20.02.2024
225.	YELLOWSTONE FINE CHEMICALS PRIVATE LIMITED HQRXIMLAPPLY00004030AM24	13.02.2024	1800 KGS Saturated fluorinated derivatives of acyclic hydrocarbons:- 1,1,1,3,3-Pentafluorobutane (HFC-365mfc) and 1,1,1,2,2,3,4,5,5,5-decafluoropentane (HFC-43-10mee)	29034800	Comments sought from MOEF(OC) on 13.02.2024 MOEF&CC(OC) vide OM dated 20.02.2024 has sought information. firm has sent the reply directly to MoEF&CC (OC) on 20.02.2024.
226.	GLENMARK PHARMACEUTICALS LIMITED HQRXIMLAPPLY00004024AM24	12.02.2024	25 kgs PERFLUOROOC TYL BROMIDE, 99% (1,1,1,3,3-Pentafluoropropane (HFC-245fa) and 1,1,2,2,3-Pentafluoropropane	29034700	Comments sought from MOEF(OC) on 13.02.2024
Part 16	D/o C&PC				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
227.	NORTH EAST BEVERAGES HQRXIMLAPPLY00002994AM24	12.12.2023	25000 LT R Ethyl alcohol and other spirits, denatured, of any strength	22072000	Comments sought from C&PC on 12.12.2023 C&PC vide OM dated 13.12.2023 has sought information from the firm. Reminder sent on 13.02.2024. Committee decided to send another

					reminder to the applicant.
228.	ALKYL AMINES CHEMICALS LIMITED HQRXIMLAPPLY00003356AM24	02.01.2024	35000 MTS DENATURED ETHYL ALCOHOL (ETHANOL)	22072000	Recommended for 21960 MT by C&PC vide OM letter dated 01.02.2024. The committee decided to approve the case for 21,960 MT subject to the conditions mentioned in the D/o C&PC OM dated 01.02.2024 with validity upto 31.03.2025.
229.	R3 FLEXO INDIA PRIVATE LIMITED HQRXIMLAPPLY00003588AM24	16.01.2024	20 LTR Ethyl alcohol and other spirits, denatured, of any strength	22072000	Keeping in view the limited quantity, the Committee decided to approve the application after due concurrence of the representative from C&PC.
230.	VIVA-API LABS PRIVATE LIMITED HQRXIMLAPPLY00003820AM24	30.01.2024	6000 MTS Ethyl alcohol and other spirits, denatured, of any strength	22072000	Recommended for 5100 MT by C&PC vide OM letter dated 13.02.2024 The committee decided to approve the case for 5100 MT subject to the conditions mentioned in the D/o C&PC OM dated 13.02.2024 with validity upto 31.03.2025.
231.	BALAJI AMINES LIMITED HQRXIMLAPPLY00003826AM24	29.01.2024	15000 MTS DENATURED ETHYL ALCOHOL	22072000	Recommended by C&PC vide OM letter dated 13.02.2024 The committee decided to approve the case subject to the conditions mentioned in the D/o C&PC OM dated 13.02.2024 with validity upto 31.03.2025.
232.	IVNA BIOENERGY PRIVATE LIMITED HQRXIMLAPPLY00003848AM24	31.01.2024	50000 MTS DENATURED ETHYL ALCOHOL	22072000	Comments sought from C&PC on 02.02.2024 C&PC vide OM dated 02.02.2024 has sought information from the firm and the reminder sent on 16.02.2024.
233.	RECIPHARM PHARMASERVICES PRIVATE LIMITED HQRXIMLAPPLY00003929AM24	06.02.2024	75 LTR INDUSTRIAL DENATURED ALCOHOL 99 % BP	22072000	Recommended by C&PC vide OM letter dated 21.02.2024 The committee decided to approve the case subject to the conditions mentioned in the D/o C&PC OM dated 21.02.2024 with validity upto 31.03.2025.

234.	EXCEL INDUSTRIES LIMITED HQRXIMLAPPLY00003946AM24	07.02.2024	1000000 KGS DENATURED ETHYL ALCOHOL	22072000	Comments sought from C&PC on 07.02.2024 C&PC vide OM dated 08.02.2024 has sought information from the firm and the reminder sent on 16.02.2024. Committee decided to send a reminder to the applicant.
235.	GODAVARI BIOREFINERIES LIMITED HQRXIMLAPPLY00003877AM24	02.02.2024	40000 MTS ETHYL ALCOHOL	22072000	Recommended by C&PC vide OM letter dated 21.02.2024 The committee decided to approve the case subject to the conditions mentioned in the D/o C&PC OM dated 21.02.2024 with validity upto 31.03.2025
236.	AMNEAL PHARMACEUTICALS PRIVATE LIMITED HQRXIMLAPPLY00004012AM24	12.02.2024	1 GMS OXYTOCIN	29339200	Comments sought from C&PC on 12.02.2024 D/o C&PC vide email dated 21.02.2024 has not concerned. The committee decided to seek comments from D/o Biotechnology.
Part 17	MoEF&CC (HSMD)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
237.	ARCELOR MITTAL NIPPON STEEL INDIA LIMITED HQRXIMLAPPLY00001152AM24	12.7.2023	3,00,000 MTS Millscale	26190090	Comments sought from M/o Steel vide email dated 14.07.2023 M/o Steel vide OM dated 02.08.2023 has provided comments and requested DGFT to also consider other crucial aspects such as clearance from MoEF&CC. Accordingly, the committee decided to seek comments from MoEF&CC. Comments sought from MoEF&CC(HSMD) on 06.12.2023.
238.	GREENZON RECYCLING PRIVATE LIMITED HQRXIMLAPPLY00001851AM24	21.9.2023	1500 MTs of Electronic and Electrical Waste	85492900	Comments sought from MOEF(HSMD) on 06.11.2023

239.	Indian Institute of Science HQRXIMLAPPLY00002782AM24	29.11.2023	20 KGS Ti-6Al-2Sn-4Zr-2Mo, 45-106 Regulated Titanium Powder Part Number: TI6242MO 45-106	81082000	Comments sought from MOEF(HSMD) on 30.11.2023
240.	AGKEM IMPEX PRIVATE LIMITED HQRXIMLAPPLY00003052AM24	14.12.2023	50 KGS TITANIUM POWDER	81082000	Comments sought from MOEF(HSMD) on 15.12.2023
241.	ORTHOTECH INDIA PRIVATE LIMITED HQRXIMLAPPLY00003138AM24	19.12.2023	300 Kgs METAL POWDER FOR ADDITIVE MANUFACTURING TI64 GRADE 23 UNWROUGHT TITANIUM POWDERS	81082000	Comments sought from MOEF(HSMD) on 30.10.2023
242.	ASOK SPARKLERS FACTORY HQRXIMLAPPLY00003598AM24	17.01.2024	4000 KGS Fresh Titanium Powder	81082000	The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 12.01.2024.
243.	INDO-MIM PRIVATE LIMITED HQRXIMLAPPLY00004018AM24	12.02.2024	3000 KGS Titanium Powder (Ti-6Al-4V Grade 5 Powder)	81082000	Comments sought from MOEF(HSMD) on 13.02.2024
Part 18	MoEF&CC (HSMD) & DPIIT (TSW)				
Sl.	Name of the applicant (M/s.) &HQ	Date of	Item for import	ITC (HS)	Status

No.	File No.	receipt		Code)	
244.	KARTHIKEYA RUBBER COMPANY HQRXIMLAPPLY00001206AM24	18.7.2023	3400 MTs USED RUBBER TYRE SCRAP IN PRESSED BALED/ MULTICUT/ONE CUT IN BEAD WIRE/ SHREDDED FORM	40040000	Recommended by MoEF&CC vide letter dated 08.04.2023 Comments sought from DPIIT on 20.7.2023 DPIIT vide OM dated 24.07.2023 has sought information from the firm. Reminder sent to the firm on 04.09.2023. Reply received from the firm has been forwarded to DPIIT. The committee decided to close the application till further inputs receive in the matter.
245.	GREAT GRANULE PRIVATE LIMITED HQRXIMLAPPLY00001998AM24	9.10.2023	1500 MTS Old and Used Tyres Scrap in Pressed baled/Multi Cut/Shredded form	40040000	Recommended by MoEF&CC vide OM letter dated 14.10.2023 Comments sought from DPIIT on 10.10.2023 DPIIT vide OM dated 20.11.2023 has sought information from the firm. DL issued on 23.11.2023. Reminder sent to the firm on 9.01.2024. Final reminder sent to the firm on 15.02.2024. The committee decided to close the application as no reply was received from the applicant.
246.	MD ENTERPRISES HQRXIMLAPPLY00002195AM24	17.10.2023	1500 MTS Used Radial/ Non- Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)	40040000	The committee decided to seek comments from MoEF&CC. Comments sought from DPIIT on 25.10.2023 DPIIT vide OM dated 01.11.2023 has sought information from the firm. DL issued on 01.11.2023. The committee decided to send a final reminder to the firm. Reply received from the firm and sent to the DPIIT on 15.02.2024. DPIIT informed the committee that the case is under examination with them.

247.	SASA RUBBERS PRIVATE LIMITED HQRXIMLAPPLY00002228AM24	24.10.2023	1050MTS Used rubber tyres/ Rubber Scrap for manufacturing of Crumb rubber & Reclaimed Rubber	40040000	Recommended by MoEF&CC vide letter dated 04.08.2023 Comments sought from DPIIT on 25.10.2023 DPIIT vide OM dated 27.10.2023 has sought information from the firm. The committee decided to send a final reminder to the firm. Reply received from the firm and sent to the DPIIT on 15.02.2024. DPIIT informed the committee that the case is under examination with them.
248.	NAV KAR INDUSTRIES HQRXIMLAPPLY00002346AM24	1.11.2023	2530 MTS USED TYRE SCRAP PRESS BALED AND MULTIPLE CUTS SHREDDSS	40040000	Recommended by MoEF&CC vide letter dated 03.10.2023 Comments sought from DPIIT on 03.11.2023 DPIIT vide OM dated 07.11.2023 has sought information from the firm. DL issued on 08.11.2023 The committee decided to send a final reminder to the firm. Reply received from the firm and sent to the DPIIT on 16.11.2023. DPIIT informed the committee that the case is under examination with them.
249.	SUKARNI RUBBER RECYCLERS HQRXIMLAPPLY00002384AM24	1.11.2023	1500MTS Used Radial/Non- Radial Tyres Scrap /Tubes Scrap (Multiple Cuts /Press Baled / Shredded)	40040000	Comments sought from DPIIT on 06.11.2023 DPIIT vide OM dated 08.11.2023 has sought information from the firm. DL issued on 08.11.2023 The committee decided to send a final reminder to the firm. Reminder sent to the firm on 15.02.2024. Committee decided to send a reminder to the applicant. The committee decided to seek comments from MoEF&CC
250.	VALMERK RUBBER INDUSTRIES HQRXIMLAPPLY00002851AM24	02.12.2023	7980 MTs Used Rubber Tyre	40040000	Recommended by MoEF&CC vide letter dated 01.12.2023

			Scrap With Multiple Cut/Shreds/Baled Used Rubber Tyre Scrap With Multiple Cut/Shreds/Baled		Recommended for 2470 MT by DPIIT vide OM dated 29.01.2024 The committee decided to approve the case for 2,470 MTs, subject to the conditions mentioned in the MoEF&CC letter dated 01.12.2023 and DPIIT OM dated 29.01.2024
251.	MAJESTIQUE CARBON LLP HQRXIMLAPPLY00003216AM24	22.12.2023	1500.0 MTS Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded) and Used Radial/Non-Radial Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Comments sought from MoEF&CC(HSMD) Comments sought from DPIIT on 26.12.2023 DPIIT vide OM dated 29.12.2023 has sought information from the firm. DL issued on 29.12.2023. The committee decided to send reminder to the firm. Reply received from the firm and sent to the DPIIT on 15.02.2024. DPIIT informed the committee that the case is under examination with them.
252.	VIHANA ENTERPRISE HQRXIMLAPPLY00003219AM24	22.12.2023	1500 MTS Old used tyres with multicut/uncut/baled & pressed/50multi/cutin beadwire/loose form & shredded	40040000	Recommended by MoEF&CC vide letter dated 01.12.2023 Recommended by DPIIT vide OM dated 29.01.2024 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 01.12.2023 and DPIIT OM dated 29.01.2024, and subject to physical verification of the premises of the firm by the concerned RA.
253.	SHRI BALAJI AGRO PRODUCTS HQRXIMLAPPLY00003435AM24	08.01.2024	705 MTS Waste Pneumatic Tyre (B3140) / Rubber Tyres/ Tubes Scrap (Multiple	40040000	Recommended by MoEF&CC vide letter dated 18.12.2023 Comments sought from DPIIT on 03.01.2024 DPIIT vide OM dated 12.01.2024 has sought information from the firm. DL issued on 12.01.2024.

			Cuts/Shredded / Pressed Baled		DPIIT informed the committee that the case is under examination with them.
254.	MACRO GRANULE INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00003473AM24	10.01.2024	1500 MTS Old and used scrap tyres in pressed baled/ Multiple cuts/ shredded form	40040000	Recommended by MoEF&CC vide letter dated 08.01.2024. Recommended by DPIIT vide OM dated 29.01.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 08.1.2024 and DPIIT OM dated 29.01.2024
255.	JAI AMBE RUBBER PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00003641AM24	19.01.2024	14500 MTS Used Radial/ Non- Radial Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded).	40040000	Recommended by MoEF&CC vide letter dated 16.01.2024. Recommended for 14360 MT by DPIIT vide OM dated 06.02.2024. The committee decided to approve the case for 14,360 MT, subject to the conditions mentioned in the MoEF&CC letter dated 16.1.2024 and DPIIT OM dated 06.02.2024
256.	ASIA RUBBER PRODUCTS HQRXIMLAPPLY00003666AM24	20.01.2024	5356 MTS Used Rubber Tyre Scrap either in Multiple cut or in Pressed &Baled Form	40040000	Recommended by MoEF&CC vide letter dated 16.01.2024. Recommended by DPIIT vide OM dated 06.02.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 16.1.2024 and DPIIT OM dated 06.02.2024
257.	SAGITTA HQRXIMLAPPLY00003661AM24	20.01.2024	620 MTS USED RUBBER TYRE SCRAP, NON- RADIAL/RADIA L TYRES SCRAP (MULTIPLE CUTS/SHREDS/P RESS BALED)	40040000	Recommended by MoEF&CC vide letter dated 16.01.2024. Recommended for 398 MT by DPIIT vide OM dated 06.02.2024. The committee decided to approve the case for 398 MT, subject to the conditions mentioned in the MoEF&CC letter dated 16.1.2024 and DPIIT OM dated 06.02.2024

258.	GANESH ENTERPRISES HQRXIMLAPPLY00003660AM24	20.01.2024	2580 MTS Used Rubber Tyre Scrap Truck, bus & other Radial Tyre either in Multiple cut or in Pressed & Baled Form	40040000	Recommended by MoEF&CC vide letter dated 16.01.2024. Recommended by DPIIT vide letter dated 06.02.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 16.1.2024 and DPIIT OM dated 06.02.2024
259.	PIPANIA SAG INDUSTRIES HQRXIMLAPPLY00003658AM24	20.01.2024	2160 MTS USED RUBBER TYRE SCRAP, NON- RADIAL/RADIAL TYRES SCRAP (MULTIPLE CUTS/SHREDS/ PRESS BALED)	40040000	Recommended by MoEF&CC vide letter dated 16.01.2024. Recommended by DPIIT vide OM dated 06.02.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 16.1.2024 and DPIIT OM dated 06.02.2024
260.	GREAT GRANULE PRIVATE LIMITED HQRXIMLAPPLY00003650AM24	19.01.2024	11200 MTS Old and used tyres in pressed baled/ multicut/shredded form	40040000	Recommended by MoEF&CC vide letter dated 16.01.2024. Comments sought from DPIIT on 22.01.2024
261.	TALLAMPALLY RUBBERS PRIVATE LIMITED HQRXIMLAPPLY00003724AM24	24.01.2024	8600 MTS Used Rubber Tyre Scrap either in Multiple cut or in Pressed & Baled Form	40040000	Recommended by MoEF&CC vide letter dated 16.01.2024. Recommended by DPIIT vide OM dated 20.02.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 16.1.2024 and DPIIT OM dated 20.02.2024
262.	EASTMAN RECLAMATIONS HQRXIMLAPPLY00003798AM24	30.01.2024	2500 MTS Used Radial/ Non- Radial Tyres Scrap/ Tubes Scrap (Multiple	40040000	Recommended by MoEF&CC vide letter dated 16.01.2024. Comments sought from DPIIT on 30.01.2024 DPIIT vide OM dated 20.02.2024 has sought information from the firm. DL issued on

			Cuts / Pressed Baled / Shredded)		20.02.2024 Committee decided to send a reminder to the applicant.
263.	Guruson Recyclers HQRXIMLAPPLY00003777AM24	27.01.2024	1500 MTS Waste, parings and scrap of rubber (other than hard rubber) and powders and granules obtained there from.	40040000	Comments sought from MoEF & CC (HSMD) on 15.02.2024 Comments sought from DPIIT on 30.01.2024 DPIIT vide OM dated 01.2.2024 has sought information from the firm. DL issued on 01.02.2024. Committee decided to send a reminder to the applicant.
264.	VSJ GRANURUBR PRIVATE LIMITED HQRXIMLAPPLY00003751AM24	25.01.2024	285 MTS Old and used scrap tyres in pressed baled, multicut, shredded form	40040000	Recommended by MoEF&CC vide letter dated 16.01.2024. Recommended by DPIIT vide OM dated 20.02.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 16.1.2024 and DPIIT OM dated 20.02.2024
265.	RMJ RUBBER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00003891AM24	22.01.2024	1500 MTS Used Radial/ Non-Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 16.01.2024. Recommended for 1320 MT by DPIIT vide OM dated 20.02.2024. The committee decided to approve the case for 1320 MT, subject to the conditions mentioned in the MoEF&CC letter dated 16.1.2024 and DPIIT OM dated 20.02.2024
266.	Esthell Rubbers HQRXIMLAPPLY00003970AM24	08.02.2024	6500 MTS Used Rubber Tyre Scrap –Multiple cut or Pressed, Baled & shredded form	40040000	Comments sought from MoEF & CC (HSMD) on 15.02.2024 Comments sought from DPIIT on 09.02.2024 DPIIT vide OM dated 09.02.2024 has sought information from the firm. DL issued on 09.02.2024. Committee decided to send a reminder to the applicant.

267.	MARKAP RESOURCES PRIVATE LIMITED HQRXIMLAPPLY00003969AM24	08.02.2024	15000 MTS Used Rubber Tyre Scrap Truck,bus Radial Tyre Multiple cut or in Pressed Baled & Rubber compound	40040000	Comments sought from MoEF & CC (HSMD) on 15.02.2024
					Comments sought from DPIIT on 09.02.2024 DPIIT vide OM dated 09.02.2024 has sought information from the firm. DL issued on 09.02.2024. Committee decided to send a reminder to the applicant.
268.	MINAR RECLAMATION PRIVATE LIMITED HQRXIMLAPPLY00004055AM24	13.02.2024	7270 MTS Used Rubber Tyre Scrap Truck,bus &other Radial Tyre either in Multiple cut or in Pressed &Baled Form	40040000	Comments sought from MoEF & CC (HSMD) on 15.02.2024
					Comments sought from DPIIT on 15.02.2024
269.	ALIVE CASTERS INDIA HQRXIMLAPPLY00001031AM24	29.6.2023	750 MTS Used Radial/ Non Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Press Baled / Shredded).	40040000	Recommended by MoEF&CC vide letter dated 01.12.2023.
					Recommended by DPIIT vide OM dated 02.02.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 1.12.2023 and DPIIT OM dated 02.02.2024
Part 19	DPIIT (TSW)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status

270.	CRESCENT RUBBERS HQRXIMLAPPLY00002257AM24	23.10.2023	5000 MTs CRUMB RUBBER GRANUALS	40040000	Comments sought from DPIIT on 27.10.2023 DPIIT vide OM dated 30.10.2023 has sought information from the firm. DL issued in 30.10.2023. The committee decided to send reminder to the firm. Reply received from the firm and sent to the DPIIT on 15.02.2024. DPIIT informed the committee that the case is under examination with them.
271.	MANNA RUBBER PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00002386AM24	3.11.2023	500 MTS Crump Rubber Powder 5 Mesh to 30 Mesh	40170020	Recommended by DPIIT vide OM dated 20.02.2024. The committee decided to approve the case for subject to the conditions mentioned in the DPIIT OM dated 20.02.2024, and subject to physical verification of the premises of the firm by the concerned RA.
272.	OYSTER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00003698AM24	23.01.2024	25000 MTS Rubber Crumb/Granules having mesh size Finer then 10 Mesh & Devoid of Iron/Steel & Most of the fibers	40040000	Recommended by DPIIT vide OM dated 20.02.2024. The committee decided to approve the case for subject to the conditions mentioned in the DPIIT OM dated 20.02.2024
273.	KAPRA RUBBER FLOORING PRIVATE LIMITED HQRXIMLAPPLY00003973AM24	08.02.2024	10000 MTS CRUMB RUBBER / GRANULES	40040000	Comments sought from DPIIT on 09.02.2024 DPIIT vide OM dated 09.02.2024 has sought information from the firm. DL issued on 09.02.2024. Reply received from the firm and sent to the DPIIT on 22.02.2024. DPIIT informed the committee that the case is under examination with them.



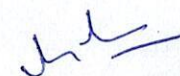
274.	R K TRADERS HQRXIMLAPPLY00004038AM24	13.02.2024	2000 MTS LESS THEN 10 MESH CRUMB RUBBER GRANUIALS AND STEEL & FIBER FREE RUBBER CHIPS	40040000	Comments sought from DPIIT on 14.02.2024 DPIIT vide OM dated 21.02.2024 has sought information from the firm. DL issued on 21.02.2024. Committee decided to send a reminder to the applicant
275.	M/S UD TRUCKS INDIA PRIVATE LIMITED HQRXIMLAPPLY00001811AM24	20.9.2023	554550 PCS Of "Used Durable wooden packages - PALLET OF WOOD, TYPE K"	44152000	Recommended by DPIIT vide OM dated 22.02.2024. The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 22.02.2024
276.	M/S UD TRUCKS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002289AM24	25.10.2023	223620 PCS Of "Used Durable wooden packages - PALLET OF WOOD, TYPE K"	44152000,	Recommended by DPIIT vide OM dated 22.02.2024. The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 22.02.2024
Part 20	MoEF&CC (HSMD) & DPIIT (LED)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
277.	M M ENTERPRISES HQRXIMLAPPLY00000300AM24	10.5.2023	54 MTS LEAD BATTERY PLATES (RAILS)	78020090	Recommended by MOEF& CC vide OM dated 15.03.2023 Comments sought from DPIIT on 11.5.2023. DPIIT vide OM dated 28.06.2023 has sought information from the firm. Committee decided to send a reminder to the applicant. Reminder on 06.12.2023. Committee decided to send a reminder to the applicant
278.	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED	18.10.2023	5000 MTs Lead scraps as per	78020090	Recommended by MoEF&CC vide letter dated 14.11.2022.

	HQRXIMLAPPLY00002139AM24		ISRI rails		Comments sought from DPIIT on 19.10.2023 DPIIT vide OM dated 01.11.2023 has sought information from the firm. DL issued on 03.11.2023. The committee decided to close the application as no reply was received from the applicant.
279.	PONDY OXIDES AND CHEMICALS LIMITED HQRXIMLAPPLY00002199AM24	21.10.2023	9000 MTs Lead Acid Battery Scrap as per ISRI "Rains"/ Lead Battery Plates as per ISRI "Rails" (B1020/A1160)	85491100	Recommended by MoEF&CC vide letter dated 04.01.2023. Comments sought from DPIIT on 25.10.2023 DPIIT vide OM dated 20.11.2023 has sought information from the firm. DL issued on 20.11.2023. The committee decided to close the application as no reply was received from the applicant.
280.	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00002742AM24	21.11.2023	2000 MTS Lead Scrap in Crushed (Powder) Form	78020090	Comments sought from MoEF&CC (HSMD) on 08.12.2023 Comments sought from DPIIT on 28.11.2023
					DPIIT vide OM dated 01.02.2023 has sought information from the firm. DL issued on 01.02.2023. The committee decided to close the application as no reply was received from the applicant.
281.	GLOBALMET INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00003361AM24	02.01.2024	2680 MTS Waste and scrap of lead-acid accumulators; spent lead-acid accumulators	85491100	Recommended by MoEF&CC vide letter dated 21.12.2023 Comments sought from DPIIT on 03.01.2024 DPIIT vide OM dated 07.02.2023 has sought information from the firm. DL issued on 07.02.2023. Reply received from the firm and sent to the DPIIT on 21.02.2024.
282.	JAMMU PIGMENTS LIMITED	12.01.20	4500 MTS	85481010,	Recommended by MoEF&CC vide letter

	HQRXIMLAPPLY00003515AM24	24	Battery scrap, namely the following: Lead battery plates covered by ISRI code word Rails; Battery lugs covered by ISRI code word Rakes	85481020, 26202910	dated 25.07.2022 Comments sought from DPIIT on 15.01.2024 DPIIT vide OM dated 19.01.2023 has sought information from the firm. DL issued on 19.01.2023. Reply received from the firm and sent to the DPIIT on 20.02.2024.
283.	MACDERMID ALPHA ELECTRONICS SOLUTIONS INDIA PRIVATE LIMITED HQRXIMLAPPLY00003531AM24	12.01.2024	178740 KGS Silver Powder SAC305 T5 Sn96.5Ag3.0Cu0.5 – 139462 etc.	71061000	Comments sought from MoEF & CC (HSMD) on 15.02.2024 Comments sought from DPIIT on 18.01.2024 DPIIT vide OM dated 12.02.2024 has sought information from the firm. DL issued on 12.02.2024. Committee decided to send a reminder to the applicant
284.	ETASHA BATTERIES PRIVATE LIMITED HQRXIMLAPPLY00003610AM24	17.01.2024	3860 MTS Lead Scrap B1020 ISRI Code-Relay/Rents /Racks/Rails/ Lead Grids/Lead Paste/Lead Scrap in crush	85491100	Recommended by MoEF&CC vide letter dated 10.11.2023. Recommended by DPIIT vide OM dated 22.01.2024 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 10.11.2023 and DPIIT OM dated 22.1.2024
285.	BHARAT UDYOG HQRXIMLAPPLY00003811AM24	30.01.2024	2300 MTS Lead Scrap (ISRI Code : Radio/Racks/Relay/Ropes/ Rakes/Rent s/Rails)	85491100	Recommended by MoEF&CC vide letter dated 17.01.2024 Recommended by DPIIT vide OM dated 20.02.2024. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 17.01.2024 and DPIIT OM dated 20.02.2024, and subject to physical verification of the premises of the firm by the concerned RA.
286.	LICO MATERIALS PRIVATE	31.01.20	100 MTS	85491900	Recommended by MoEF & CC (HSMD) vide

	LIMITED HQRXIMLAPPLY00003871AM24	24	Waste Li-ion batteries		letter dated 06.10.2023 Recommended for 35 MTs by DPIIT vide OM dated 15.02.2024 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 06.10.2023 and DPIIT OM dated 15.02.2024, and subject to physical verification of the premises of the firm by the concerned RA.
287.	V B HOLDING PRIVATE LIMITED HQRXIMLAPPLY00003987AM24	07.02.20 24	1500 MTS Lead Scrap (ISRI Code: RAILS)	85491100	Recommended by MoEF&CC vide letter dated 07.10.2022. Comments sought from DPIIT on 12.02.2024 DPIIT vide OM dated 12.02.2024 has sought information from the firm. DL issued on 12.02.2024. DPIIT informed the committee that the case is under examination with them.
288.	NUNAM TECHNOLOGIES INDIA PRIVATE LIMITED HQRXIMLAPPLY00002806AM24	29.11.20 23	1,8040 Nos. of Lithium Ion Batteries		Recommended for 10 MT by MoEF&CC (HSMD) vide Letter dated 17.02.2023 Comments sought from DPIIT on 04.01.2024. DPIIT vide OM dated 08.02.2024 has sought information from the firm. Reply received from the firm has forwarded to DPIIT on 22.02.2024.
Part 21	DPIIT (LEI)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
289.	AGRICAPITA INNOTECH PRIVATE LIMITED HQRXIMLAPPLY00002473AM23	28.2.2023	9.97 MT Tin and Articles Thereof, Nickle and Articles Thereof, Rubber	80020090, 75030090, 40040000	Comments sought from DPIIT on 06.12.2023. DPIIT vide OM dated 08.01.2024 has sought information from the firm. Reply received from the firm dated 08.01.2024 and sent to the DPIIT.

			and articles thereof and Aluminium and articles thereof		The committee decided to close the case as no reply was received from the applicant.
290.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00002669AM24	22.11.20 23	10080 NOS AU/SN 80/20 0.006 INCH SPHERES	71081300	Keeping in view the limited quantity, the Committee decided to approve the application after due concurrence of the representative from DPIIT.
291.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00002673AM24	22.11.20 23	1000 MTR GOLD WIRE 0.7 MIL DIA	71081300	Keeping in view the limited quantity, the Committee decided to approve the application after due concurrence of the representative from DPIIT.
292.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00002670AM24	22.11.20 23	5760 NOS SPHERE AU/SN 80/20 0.008 INCH	71081300	Keeping in view the limited quantity, the Committee decided to approve the application after due concurrence of the representative from DPIIT.
293.	GANESH A HQRXIMLAPPLY00002617AM24	20.11.20 23	10 NOS 97053900 NUMISMATIC INTEREST	97053900	Committee decided to examine the case on file.
294.	ALWIN RUFUS WILLIAM HQRXIMLAPPLY00002905AM24	06.12.20 23	5 GMS 1879-S MORGAN SILVER DOLLAR MS64 PCGS , 1878-S MORGAN SILVER DOLLAR MS64 PCGS etc.	97053900	Committee decided to examine the case on file.



295.	ANAND PADMANABHAN HQRXIMLAPPLY00002911AM24	06.12.20 23	3 NOS Celebrating 25 years of 2 pound 2022 UK 2 pound Brilliant Uncirculated coin etc.	71189000	Committee decided to examine the case on file.
296.	CERAFLUX INDIA PRIVATE LIMITED HQRXIMLAPPLY00003067AM24	14.12.20 23	22000 KGS Aluminium Chromium 80% Master Alloy / Cr 80 tablet	81122100	Comments sought from DPIIT on 15.12.2023 DPIIT vide OM dated 08.02.2024 has sought information from the firm. DL issued on 22.02.2024. Committee decided to send a reminder to the applicant
297.	TATA SEMICONDUCTOR ASSEMBLY AND TEST PRIVATE LIMITED HQRXIMLAPPLY00003070AM24	15.12.20 23	30552.45 Gms. BW AU AW99 (0.7MIL to 1.2MIL)	71081300	Committee decided to examine the case on file as per SOP from MeITY.
298.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00003406AM24	04.01.20 24	500 GMS SILVER PALLADIUM CONDUCTOR COMPOSITION 4100142359, GOLD CONDUCTOR COMPOSITION 4100142346	71069290, 71081300	Recommended for 100 Gms. By DPIIT vide OM letter dated 13.02.2024 The committee decided to approve the case for 100 gms. Subject to the conditions mentioned in the DPIIT OM dated 13.02.2024
299.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00003948AM24	07.02.20 24	184.899 KGS And GMS BRAZING WIRE V AC AU37% CU63% 0.7MM,	71081300	Committee decided to examine the case on file as per SOP from MeITY.

			V-99 BRAZING STRIP 0.1MM THK		
300.	CG POWER AND INDUSTRIAL SOLUTIONS LIMITED HQRXIMLAPPLY00003959AM24	06.02.2024	3000 NOS GOLD-COPPER ALLOY – 50AU-50CU RING DRW 46-221127-P17	71081300	Comments sought from DPIIT on 08.02.2024 DPIIT vide OM dated 12.01.2024 has sought information from the firm. DL issued on 12.01.2024. DPIIT informed the committee that the case is under examination with them.
301.	MICRON SEMICONDUCTOR TECHNOLOGY INDIA PRIVATE LIMITED HQRXIMLAPPLY00004043AM24	14.02.2024	.21 KGS Gold Wire (WIRE, AU 2N GPG-3 15.3UM) – Qty 60000 Mtrs	71081300	Committee decided to examine the case on file as per SOP from MeITY.
Part 22	Miscellaneous				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
302.	BLD METAL AND ALLOYS PRIVATE LIMITED HQRXIMLAPPLY00002672AM23	20.3.2023	2000 MT ALUMINIUM DROSS	26204010	Comment sought from Haryana SPCB on 21.3.2023. Email sent to Haryana PCB again on 26.10.2023. Committee decided to close the case till further comments are received in this matter.
303.	AMBICA IMPEX HQRXIMLAPPLY00001082AM24	4.7.2023	63059000 Sisal Bags.	63059000	Comments sought from Ministry of Textiles on 4.7.2023. The committee decided to seek clarification from MoT. Clarification sought from M/o Textiles on 17.10.2023. Committee decided to examine the case on file.
304.	EVIL SPIRIT HQRXIMLAPPLY00000954AM24	19.6.2023	10800 MTS Aluminium Dross	26204010	Comments sought from West Bengal State Pollution Control Board on 20.6.2023. Committee decided to close the case till

					further comments are received in this matter.
305.	SSTC Met Solutions HQRXIMLAPPLY00001242AM24	21.7.2023	5000 NOS 150g Meteorological Balloon in semi finished condition as raw material to be used by IMD	88010020	Comments sought from IMD on 24.07.2023. Committee decided to close the case till further comments are received in this matter.
306.	TORBIT METALS PRIVATE LIMITED HQRXIMLAPPLY00001351AM24	3.8.2023	1600 MTS Aluminium Dross	26204010	Comments sought from Gujarat Pollution Control Board on 4.8.2023. Committee decided to close the case till further comments are received in this matter.
307.	INTERNATIONAL INSTITUTE OF BIOTECHNOLOGY AND TOXICOLOGY HQRXIMLAPPLY00001484AM24	16.8.2023	6250 GMS BACTERIA	21022000	Comments sought from D/o Biotechnology on 17.8.2023. Committee decided to send a reminder to DoBT.
308.	APEX TRADELINK HQRXIMLAPPLY00001533AM24	21.8.2023	2550 MTS ALUMINIUM DROSS	26204010	Comments sought from Gujarat Pollution Control Board on 22.8.2023. Committee decided to close the case till further comments are received in this matter.
309.	SHARMA METALLOYS PRIVATE LIMITED HQRXIMLAPPLY00001552AM24	23.8.2023	12000 MTS ALUMINUM DROSS	26204010	Comments sought from Haryana Pollution Control Board on 25.8.2023. Committee decided to close the case till further comments are received in this matter.
310.	PRAHAS OVERSEAS LLP HQRXIMLAPPLY00001720AM24	12.9.2023	300 KGS wood chips, perfume oil, powder ,resale	12119054	Comments sought from MSME on 13.9.2023
311.	ARIBA ENTERPRISE HQRXIMLAPPLY00001940AM24	4.10.2023	18 MTs Aluminium Dross	26204010	Comments sought from West Bengal State Pollution Control Board on 5.10.2023



312.	SONANI INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00002119AM24	18.10.2023	50 Kgs Zirconia Powder	28256020	Comments sought from Dept. Of Atomic Energy on 18.10.2023
313.	VEM TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00002150AM24	19.10.2023	534 Nos. Tail Rotor Drive Shaft	88073000 88071000	Comments sought from Department of Defence Production and concerned End Users.
314.	PRIDE METAL INDUSTRIES HQRXIMLAPPLY00002745AM24	20.11.2023	24000 MTs Aluminium Dross	26204010	Comments sought from Maharashtra Pollution Control Board on 28.11.2023. Committee decided to close the case till further comments are received in this matter.
315.	SIDDHI INDUSTRIES HQRXIMLAPPLY00002864AM24	04.12.2023	7200 MTs Aluminium Dross	26204010	Comments sought from Rajasthan Pollution Control Board on 04.12.2023.
316.	ARFIN INDIA LIMITED HQRXIMLAPPLY00002947AM24	08.12.2023	2000 MTS TITANIUM SCRAP (GRADE II: Ti: 98%, Si: 1% max & Balance Aluminium and Grade : 5: Ti: 98% % Al: 4-5%)	81083000	Comments sought from M/o Steel on 08.12.2023
317.	H S ALLOYS HQRXIMLAPPLY00003992AM24	20.12.2023	2900 MTS ALUMINIUM DROSS SLAG AND RESIDUE	26204010	Comments sought from Maharashtra Pollution Control Board on 12.02.2024
318.	SABIC RESEARCH & TECHNOLOGY PRIVATE LIMITED HQRXIMLAPPLY00003489AM24	11.01.2024	4400 KGS GRANULAR UREA, PRILL UREA, STABILIZED	31021090	Comments sought from Dept. Of Fertilizers on 11.01.2024

			UREA, ZINC COATED UREA		
319.	Indian Institute of Science HQRXIMLAPPLY00003497AM24	11.01.20 24	50 GMS Ammonium-15N Chloride, 99% 15N-50G	28459090	Comments sought from D/o Atomic Energy on 11.01.2024. DAE vide email dated 18.01.2024 has requested to clarify the SCOMET category number of the material that is to be imported by IISC, Bangalore. Accordingly, the committee decided to seek clarification from the firm.
320.	NIKITA METALLURGICALS PRIVATE LIMITED HQRXIMLAPPLY00003175AM24	26.12.20 23	5000 MTS Aluminium dross	26204010	Comments sought from Maharashtra Pollution Control Board on 27.12.2023
321.	Mohiddin Faizan Akrami HQRXIMLAPPLY00002967AM24	09.12.20 23	30 NOS Spain coins	71189000	Committee decided to examine the case on file.
322.	SYED KABEERUDDIN HQRXIMLAPPLY00003063AM24	14.12.20 23	100 Nos. World Coins	85192000	Committee decided to examine the case on file.
323.	Manoj Kamath HQRXIMLAPPLY00003396AM24	04.01.20 24	6 NOS Numismatic coins from royal mint	97053900	Committee decided to examine the case on file.
324.	Shiva Shankar HQRXIMLAPPLY00003424AM24	07.01.20 24	104 PCs Numismatic interest	97053900	Committee decided to examine the case on file.
325.	SARITA METAL REFINERY HQRXIMLAPPLY00003928AM24	02.02.20 24	12000 MTS ALUMINIUM DROSS	26204010	Comments sought from Maharashtra Pollution Control Board on 07.02.2024



326.	Prabhu Rajendran HQRXIMLAPPLY00003861AM24	01.02.20 24	20 NOS used coins from spain	97053900	Committee decided to examine the case on file.
327.	Manoj Kamath HQRXIMLAPPLY00003936AM24	07.02.20 24	6.000 NOS Coins from Royal mint	97053900	Committee decided to examine the case on file.
328.	Krishnaveni Poluru HQRXIMLAPPLY00003370AM24	03.01.20 24	3 NOS Celebrating the Life and work of JRR Tolkien 2023 UK 2 Silver Proof Coin Limited Edition	97052900	The Committee decided to approve the case on Ex-Post Facto basis.
329.	AMIT SINGH BAID MEHTA HQRXIMLAPPLY00003869AM24	02.02.20 24	500 NOS Unused/New postage stamps issued by postal departments of various countries around the world.	49070010	Comments sought from DPIIT on 05.02.2024 Comments sought from post office on 15.02.2024.
330.	HEMANI INTERNATIONAL PRIVATE LIMITED HQRXIMLAPPLY00003561AM24	15.01.20 24	25000 Nos. of MODEL AIRCRAFTS " (Without Motor, Engine, and Remote Control) / Flying Toys.	95030010	Comments received from M/o Civil Aviation vide OM dated 26.12.2023. The committee decided to examine the case on file for the approval of competent authority.
331.	BEST PRODUCTS & SOLUTIONS HQRXIMLAPPLY00003780AM24	29.01.20 24	25000 KGS Jasmine Rice	10063090	The committee decided to examine the case on file for the approval of competent authority.

332.	BEST PRODUCTS & SOLUTIONS HQRXIMLAPPLY00003782AM24	29.01.20 24	25000 KGS GLUTINOUS RICE	10063090	The committee decided to examine the case on file for the approval of competent authority.
333.	RG REFINERIES PRIVATE LIMITED HQRXIMLAPPLY00001834AM24	22.09.20 23	10 MT of Gold Dore Bar (Purity up to 95%)	71081200	The committee examined the documents submitted by the firm and decided to defer the case as substantial quantity is available in the previous licence.
334.	NATIONAL INDIA BULLION REFINERY ACA SONS HQRXIMLAPPLY00001920AM24	2.10.202 3	1 MTs GOLD DORE BARS UP TO 95% PURITY	71081200	The Committee examined the documents submitted by the firm and decided to conduct physical verification of the premises of the firm by the concerned RA. Verification report is awaited from RA Mumbai. Reminder sent to the RA Mumbai on 20.02.2024.
335.	ZAVERI AND COMPANY PRIVATE LIMITED HQRXIMLAPPLY00002055AM24	13.10.20 23	20000 KGS GOLD DORE BARS	71081200	The Committee decided to approve the case on Ex-Post Facto basis.
336.	TITAN COMPANY LIMITED HQRXIMLAPPLY00002065AM24	16.10.20 23	5000 KGS GOLD DORE	71081200	The committee examined the documents submitted by the firm and decided to defer the case for want of non-utilization certificate from the Customs from the firm.
337.	AURO METAL REFINERY PRIVATE LIMITED HQRXIMLAPPLY00002109AM24	17.10.20 23	1 MTS GOLD (DORE) BARS PURITY ; UPTO 95%	71081200	The Committee decided to approve the case on Ex-Post Facto basis.
338.	GOPNATH JEWELLERS P RIVATE LIMITED HQRXIMLAPPLY00002441AM24	8.11.202 3	1MT GOLD DORE BARS (UPTO 95 PERCENT PURITY)	71081200	The committee decided defer the case for want of physical verification report of the premises of the firm from the RA concerned.
339.	CGR METALLOYS PRIVATE LIMITED HQRXIMLAPPLY00002599AM24	20.11.20 23	10 MT GOLD (DORE) BARSPURITY ; UPTO 95%	71081200	The Committee decided to approve the case on Ex-Post Facto basis.

340.	BRIGHT METAL REFINERS HQRXIMLAPPLY00002591AM24	18.11.20 23	2 MT GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The committee noted that the firm has been granted import licence No. 0111011413 on 10.10.2023 for 10 MT of Gold Dore bar. Accordingly, the committee decided to seek utilization details of import licence No. 0111011413 dated 10.10.2023. DL issued on 07.12.2023.
341.	BRBD REFINERIES LLP HQRXIMLAPPLY00003716AM24	23.01.20 24	1000 kgs GOLD DORE BARS (purity upto 95%)	71081200	The committee examined the documents submitted by the firm and decided to seek valid NABL Certificate from the firm.
342.	AUGMONT ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY00004371AM24	21.02.20 24	10 MT Gold Dore Bars having purity less than 95%	71081200	The committee examined the documents submitted by the firm and decided to defer the case as the quantity is available in the previous licence.
343.	MMTC – PAMP INDIA PRIVATE LIMITED HQRXIMLAPPLY00004444AM24	21.02.20 24	50 MT Gold Dore Bars having purity less than 95%	71081200	The committee examined the documents submitted by the firm and decided to defer the case for want of utilization details of previous import authorization.
344.	MIRACLE GOLD PRIVATE LIMITED HQRXIMLAPPLY00004445AM24	21.02.20 24	1 MT Gold Dore Bars having purity less than 95%	71081200	The committee examined the documents submitted by the firm and decided to seek valid CTO from SPCB from the firm.

5. The meeting ended with a vote of thanks to the chair.

